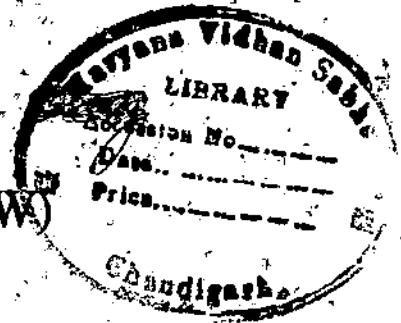


COMMITTEES

1987-88

(A REVIEW)



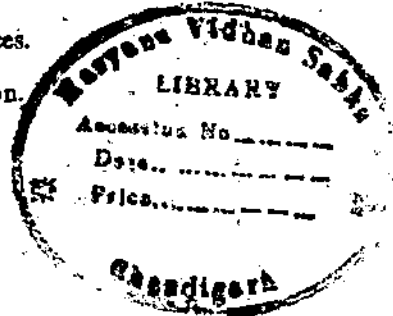
HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH

July, 1988

PREFACE

1. The Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha during the year 1987-88.

1. Public Accounts Committee.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes and Scheduled Tribes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Committee of Privileges.
8. Business Advisory Committee.
9. House Committee.
10. Library Committee.
11. Committee on Petitions.



CHANDIGARH :
The 15th July, 1988.

G.L. BATRA
Secretary.

(ii)

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2.	Committee on Public Undertakings.	15—25
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5.	Committee on Government Assurances.	43—47
6.	Committee on Subordinate Legislation.	48—53
7.	Committee of Privileges.	54—57
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PUBLIC ACCOUNTS COMMITTEE

1. During the year 1987-88, the Committee was elected/nominated twice. The first Committee consisted of nine members of Haryana Vidhan Sabha who were elected by the House for the year 1986-87, by a motion moved and passed by the Haryana Vidhan Sabha, in its sitting held on 10th March, 1987, extended the term for the year 1987-88.

2. The first Committee held a total number of 6 meetings only upto 12-5-87. The names of members and the number of meetings attended by each one of them are shown in the following table :—

Sr. No.	Name of Members	Number of meetings attended
1.	Seth Ram Dass Dhamija	6
2.	Shri Azmat Khan	6
3.	Shri Banarsi Dass Balmiki	5
4.	Shri Fateh Chand Vij	6
5.	Shri Inder Singh Nain	5
6.	Shri Lila Krishan	Nil
7.	Ch. Roshan Lal Arya	6
8.	Ch. Shakrullah Khan	6

Meeting held Business Transacted

The dates of meetings, the number of members present and business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	8th April, 1987	6	(i) The Committee framed questionnaire in respect of the report of the C.A.G. of India for the year 1983-84 (R.R.) relating to the following Depts:— <ol style="list-style-type: none"> 1. Excise and Taxation 2. Transport 3. Co-operation 4. Industries

1

2

3

4

5. P.W.D.(B & R)

6. Agriculture.

(ii) Drafting of the 26th Report on the report of the C.A.G. of India for the year 1982-83 (Civil) relating to Industrial Training and Printing & Stationery Departments.

2. 15th April, 1987

7

The Committee partly drafted the 26th Report on the report of the C.A.G. of India for the year 1982-83 (Civil) relating to Development Department.

3. 21st April, 1987

7

(i) The Committee partly drafted its 26th Report of the Public Accounts Committee on the Report of the C.A.G. of India for the year 1982-83 (Civil) relating to Fisheries and Printing and Stationery Departments.

(ii) The Committee drafted and approved the questionnaires on the report of the C.A.G. of India for the year 1983-84 (R.R.) relating to Revenue and Lotteries Departments.

4. 28th April, 1987

7

(i) The Committee drafted and approved the questionnaires on the report of the C.A.G. of India for the year 1983-84 (Civil) relating to the following departments :-

1. Finance

2. Housing

3. Public Health

4. Development

5. Revenue.

(ii) The Committee partly drafted the 26th Report of Public Accounts Committee on the report of C.A.G. of India for the year 1982-83, relating to the following departments :-

1. Industrial Training.

2. Food and Supplies.

5. 5th May, 1987

7

The Committee partly drafted the 26th Report of the Public Accounts Committee on the report of the C.A.G. of India for the year 1982-83(Civil) relating to the Home Department.

6. 12th May, 1987

6

The Committee partly drafted the 26th Report of Public Accounts Committee on the report of the C.A.G. of India for the year 1982-83 (Civil) relating to the Revenue Department.

After the constitution of the new Vidhan Sabha as a result of general election, the Hon'ble Speaker having been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th July, 1987, to nominate the members of the Committee on Public Accounts for the remaining period of the year 1987-88 nominated the Committee on 14th July, 1987. Shri Hira Nand Arya was appointed by the Speaker to be the Chairman of the Committee.

2. The Committee held a total number of 67 meetings during the period under review. The names of the members and the number of meetings attended by each one of them are shown in the following table :—

Sr. No.	Name of member	Number of meetings attended
1.	Shri Hira Nand Arya	66
****2.	Shri Bhagi Ram	14
***3.	Smt. Kamla Verma	10
****4.	Shri Lachhman Singh Kamboj	12
**5.	Shri O.P. Bhardwaj	6
*6.	Shri Ran Singh	Nil
7.	Shri Shiv Parshad	61
8.	Shri Tek Chand	65
9.	Smt. Vidya Beniwal	44
10.	Shri Vasudev Sharma	58
11.	Shri Kishan Singh	7
12.	Shri Buta Singh	3
13.	Shri Des Raj	7
14.	Shri Sardul Singh	6

* Resigned from the membership of the Committee w.e.f. 21st July, 1987 on his appointment as Chief Parliamentary Secretary and in the vacancy caused by the resignation of Sh. Ran Singh Maan, Shri Vasudev Sharma was nominated w.e.f. 28th July, 1987 for the remaining period of the year 1987-88.

** Resigned from the membership of the Committee w.e.f. 12th August, 1987 on his appointment as Cabinet Minister.

*** Resigned from the membership of the Committee w.e.f. 2nd September, 1987 on her appointment as Cabinet Minister.

**** Sarvshri Bhagi Ram and Lachhman Singh Kamboj, MLAs resigned from the membership of the Committee w.e.f. 14th September, 1987 on their appointment as Parliamentary Secretaries.

Consequent upon the resignation of Sh. O.P. Bhardwaj and Smt. Kamla Verma, MLAs on their appointment as Cabinet Ministers and Sarvshri Bhagi Ram and Lachhman Singh Kamboj, MLAs on their appointment as Parliamentary Secretaries, Sharvshri Kishan Singh, Buta Singh, Des Raj and Sardul Singh, MLAs were nominated w.e.f. 7-12-87 to serve on the Committee on Public Accounts for the remaining period of the year 1987-88.

Reports/Accounts Examined

The Committee examined the Appropriation Accounts/Finance Accounts of the Haryana Government for the year 1983-84 and the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil and Revenue Receipts).

Meeting held Business Transacted

The details of meetings, the number of members present and business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of members present	Business transacted						
1	2	3	4						
1.	20th July, 1987	4	Speaker, Haryana Vidhan Sabha and Accountant General, Haryana explained the scope and functions of the Committee to the members.						
2.	27th July, 1987	8	<p>1. The Committee framed questionnaire in respect of the Report of Comptroller and Auditor General of India for the year 1983-84 (Civil) relating to the following departments :—</p> <ol style="list-style-type: none"> 1. Social Welfare 2. Co-operation 3. Agriculture 4. Irrigation 5. Medical and Health. <p>2. Scrutiny of replies received from the Govt. in regard to the implementation of observations/recommendations contained in the following paragraphs of various reports of the Public Accounts Committee, of Haryana Vidhan Sabha :—</p> <table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>31 & 32</td> <td>18th</td> </tr> <tr> <td>13 & 14</td> <td>19th</td> </tr> </tbody> </table>	Paragraphs	Reports	31 & 32	18th	13 & 14	19th
Paragraphs	Reports								
31 & 32	18th								
13 & 14	19th								

1	2	3	4
3.	28th July, 1987	7	The Committee decided to undertake a study tour of 5 days to Jammu and Kashmir State from 21st September, 1987.
4.	3rd August, 1987	9	Oral examination of the representative of P.W.D. (B&R) department in respect of paragraph 3.12, 4.8 and 5.3 of the report of the C.A.G. of India for the year 1983-84 (Civil).
5.	4th August, 1987	9	Oral examination of the representative of Transport department in respect of paragraph 7.4 and 7.5 of the report of the C.A.G. of India for the year 1983-84 (Civil).
6.	10th August, 1987	9	Oral examination of the representative of Revenue department in respect of paragraphs 5.1, 5.2, 5.3, 5.4 & 5.5 of the report of the C.A.G. of India for the year 1983-84 (Revenue Receipts).
7.	11th August, 1987	8	Resumption of oral examination of the representative of Revenue department in respect of paragraphs 5.6, 5.7 and 5.8 of the Report of the C.A.G. of India for the year 1983-84 (R.R.).
8.	17th August, 1987	7	Oral examination of the representative of Town and Country Planning department in respect of paragraphs 6.8 and 6.9 of the report of the C.A.G. of India for the year 1983-84 (Civil).
9.	18th August, 1987	7	Resumption of oral examination of the representative of Town and Country Planning department in respect of paragraphs 6.8, 6.9, 6.10, 6.11, 6.12, 6.13 and 6.14 of the report of the C.A.G. of India for the year 1983-84 (Civil).
10.	24th August, 1987	8	Oral examination of the representative of Transport department in respect of paragraph 4.1 of the Report of C.A.G. of India for the year 1983-84 (R.R.).
11.	25th August, 1987		(i) Resumption of oral examination of the representatives of the Transport and Finance department in respect of paragraphs 4.1, 4.3 of the Report of the C.A.G. of India for the year 1983-84 (R.R.). (ii) The Committee decided to postpone its earlier decision to undertake a study tour to the State of Jammu and Kashmir w.e.f. 21st September, 1987 and decided to undertake the said tour from 27th October, 1987.
12.	31st August, 1987	7	1. Oral examination of the representatives of Education department in respect of paragraph 6.7 and 6.2 of the report of Comptroller and Auditor General of India for the year 1983-84 (Civil). 2. Oral examination of the representative of Food and Supplies department in respect of paragraph 7.3 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).

1	2	3	4
13.	1st September, 1987	8	Oral examination of the representatives of Home department in respect of paragraph 3.9 and 3.10 of the report of Comptroller and Auditor General of India for the year 1983-84 (Civil).
14.	7th September, 1987	6	The Committee held discussion with the members of the Public Accounts Committee of Assam State Legislative Assembly on matters of common interest.
15.	8th September, 1987	7	(i) Resumption of oral examination of the representatives of the Education deptt. in respect of paragraph 6.7 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). (ii) Oral examination of the representatives of the Agriculture department in respect of paragraph 6.6 of the report of the Comptroller and Auditor General of India for the year 1983-84. (Revenue Receipts). (iii) Resumption of oral examination of the representatives of the Home Department in respect of paragraph 3.9 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).
16.	14th September, 1987	5	(i) The Committee decided to undertake on the spot-study tour of various Industrial Units set up in Karnal, Sonapat, Faridabad and Gurgaon districts from 5th to 9th October, 1987. (ii) Oral examination of the representatives of the Industries department in respect of paragraph 5.2 of the report of the Comptroller and Auditor General of India. (iii) Oral examination of the representatives of the Industrial Training department in respect of paragraph 3.8 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).
17.	15th September, 1987	5	(i) Oral examination of the representatives of the P. W. D. Public Health, department in respect of paragraph 4.9 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). (ii) The Committee drafted/approved the questionnaires on the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil) relating to the Printing and Stationery department and Welfare of Scheduled Castes and Backward Classes department.
18.	21st September, 1987	3	Scrutiny of replies received from the Govt. in regard to the implementation of observations/recommendations contained in the following paragraphs of various reports of Public Accounts Committee of Haryana Vidhan Sabha :—

Paragraphs

21 and 27
35 and 57

Reports

17th
18th

1	2	3	4								
19.	22nd September, 1987	5	<p>Scrutiny of replies received from the Govt. in regard to the implementation of observations/recommendations contained in the following paragraphs of various reports of Public Accounts Committee of Haryana Vidhan Sabha :—</p> <table border="1"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>21</td> <td>18th</td> </tr> <tr> <td>4 and 5</td> <td>21st</td> </tr> </tbody> </table>	Paragraphs	Reports	21	18th	4 and 5	21st		
Paragraphs	Reports										
21	18th										
4 and 5	21st										
20.	28th September, 1987	4	<p>Scrutiny of replies received from the Govt. in regard to the implementation of observations/recommendations as contained in the following paragraphs of various reports of Public Accounts Committee of Haryana Vidhan Sabha :—</p> <table border="1"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>8 and 9</td> <td>6th</td> </tr> <tr> <td>16</td> <td>7th</td> </tr> <tr> <td>5</td> <td>9th</td> </tr> </tbody> </table>	Paragraphs	Reports	8 and 9	6th	16	7th	5	9th
Paragraphs	Reports										
8 and 9	6th										
16	7th										
5	9th										
21.	29th September, 1987	5	<p>Scrutiny of replies received from the Govt. in regard to the implementation of observations/recommendations as contained in the following paragraphs of various reports of Public Accounts Committee of Haryana Vidhan Sabha :—</p> <table border="1"> <thead> <tr> <th>Paragraphs</th> <th>Reports</th> </tr> </thead> <tbody> <tr> <td>8</td> <td>19th</td> </tr> </tbody> </table>	Paragraphs	Reports	8	19th				
Paragraphs	Reports										
8	19th										
22.	5th October, 1987	5	The Committee chalked out and finalised its on the spot study tour programme of various industrial Units set up in districts of Karnal, Sonapat, Faridabad and Gurgaon.								
23.	5th October, 1987	4	The Committee visited M/s. Liberty Foot-Wear Company and M/s. JABCO Industries at Karnal and held discussion with the representatives of the said firms.								
24.	5th October, 1987	4	The Committee visited M/s. Orient Carpets National Fertilizers Ltd. at Panipat and held discussion with the representatives of the said firms.								
25.	6th October, 1987	4	The Committee visited M/s. Atlas Cycle Industries at Sonapat, Atlas Ancillary Complex, Road King Cycle & system Packing and Allied Industries, Haryana Breweries Ltd. at Murthal and M/s. Abrol Watches Pvt. Ltd., M/s. Gauri Apparels Pvt. Ltd., M/s. Gupta and Co. Perfumes and Essence at Kundli and held discussion with the representatives of the said firms.								
26.	7th October, 1987	4	The Committee visited Escorts Company, M/s. Hitkari Potteries, Kelvinator India Pvt. Ltd., M/s. Super Parts Pvt. Ltd. at Faridabad and Carpet Industries at Badshahpur (Faridabad) and held discussion with the representative of the said firms.								

1	2	3	4								
27.	8th October, 1987	4	The Committee visited M/s. Enkay (India) Rubber Pvt. Ltd., M/s. Olympia Electronics (P) Ltd., Harton (Projects) Electronics Research Development & facilities Centre at Gurgaon and held discussion with the representatives of the said firms.								
28.	8th October, 1987	4	The Committee visited Hero Honda Motors Ltd. at Dharuhera and held discussion with the representatives of the said firm.								
29.	9th October, 1987	4	The Committee desired to convey their thanks to the all concerned.								
30.	12th October, 1987	5	(i) Resumption of oral examination of the representatives of the Transport Deptt. in respect of paragraph 4.4 of the Report of the Comptroller and Auditor General of India for the year 1983-84 (R.R.). (ii) Scrutiny of replies received from the Govt. in regard to the implementation of observations/recommendations as contained in the following paragraphs of various reports of Public Accounts Committee of Haryana Vidhan Sabha :—								
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Paragraphs	Reports										
29	14th										
10	21st										
5	23rd										
31.	13th October, 1987	5	Oral examination of the representatives of the P.W.D.(B&R) in respect of paragraphs 6.3, 6.4 and 6.5 of the Report of the Comptroller and Auditor General of India for the year 1983-84(R.R.).								
32.	19th October, 1987	5	Resumption of oral examination of the representatives of P.W.D. (Public Health) department in respect of paragraphs 4.9, 5.1 and 6.2 of the Report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).								
33.	26th October, 1987	5	The Committee framed the questionnaires for discussion with the counterpart Committee of Jammu and Kashmir Legislative Assembly.								
34.	29th October, 1987	4	The Committee partly drafted its 26th Report for the year 1987-88 on the report of the Comptroller and Auditor General of India for the year 1982-83 (Civil).								
35.	30th October, 1987	4	The Committee held discussion with the Secretary, Jammu and Kashmir Legislative Assembly, Srinagar on matters of common interest.								
36.	31st October, 1987	4	The Committee partly drafted its 26th Report for the year 1987-88 on the report of the Comptroller and Auditor General of India for the year 1982-83 (Civil).								

1	2	3	4
37.	1st November, 1987	4	The Committee partly drafted its 26th Report for the year 1987-88 on the report of the Comptroller and Auditor General of India for the year 1982-83 (Civil).
38.	9th November, 1987	5	Resumption of oral examination of the representatives of Agriculture Deptt. in respect of paragraphs 6.6 of the Report of the Comptroller and Auditor General of India for the year 1983-84 (R.R.).
39.	10th November, 1987	4	Oral examination of the representative of Medical and Health Department in respect of paragraph 3.5 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).
40.	16th November, 1987	4	(i) Resumption of oral examination of the representatives of Industrial Training Department in respect of paragraph 3.8 of the report of Comptroller and Auditor General of India for the year 1983-84 (Civil). (ii) Resumption of oral examination of the representatives of Transport Department in respect of paragraphs 4.4 and 4.5 of the report of Comptroller and Auditor General of India for the year 1983-84 (Civil).
41.	17th November, 1987	5	(i) Oral examination of the representatives of Housing Department in respect of paragraph 3.3 of the report of Comptroller and Auditor General of India for the year 1983-84 (Civil). (ii) Resumption of oral examination of the representatives of Medical and Health Department in respect of paragraph 3.6 of the report of Comptroller and Auditor General of India for the year 1983-84 (Civil).
42.	23rd November, 1987	5	Oral examination of the representative of the Finance Department in respect of paragraph 2.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).
43.	24th November, 1987	5	Resumption of oral examination of the representative of the Finance Department in respect of paragraph 2.4 of the Report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).
44.	30th November, 1987	4	The Committee framed/approved the questionnaire on the report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts) relating to the following departments :- 1. Excise and Taxation 2. Industries 3. Co-operation 4. Irrigation

1	2	3	4
45. 1st December, 1987	5	The Committee framed/approved the questionnaire on the report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts) relating to the following departments :—	<ol style="list-style-type: none"> 1. Transport 2. Revenue 3. P.W.D. (B & R) 4. P.W.D. (Public Health)
46. 8th December, 1987	6	Resumption of oral examination of the representative of Medical and Health Department in respect of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).	
47. 14th December, 1987	5	The Committee decided to undertake on-the-spot study tour of S.Y.L., Pong Dam and Dehar Dam Project from 29th to 31st December, 1987.	
48. 15th December, 1987	5	Oral examination of the representatives of Co-operation Department in respect of paragraph 6.15 & 6.16 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).	
49. 29th December, 1987	8	Drafting of 26th Report on the Report of the Comptroller and Auditor General of India for the year 1982-83 (Civil) relating to the following departments :—	<ol style="list-style-type: none"> 1. Printing & Stationery 2. Labour 3. Home 4. P.W.D.(Public Health) 5. Revenue 6. Education 7. Development 8. Food & Supplies
50. 5th January, 1988	5	Oral examination of the representatives of Finance Department in respect of paragraph 6.4 & 7.1 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).	
51. 11th January, 1988	4	(i) The Committee decided to undertake a study tour to the States of West Bengal, Maharashtra and the Union territory of Andaman & Nicobar Island from the second week of February, 1988.	
		(ii) The Committee drafted and approved 26th Report of the Committee for the year 1987-88	

1	2	3	4
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on the report of the Comptroller and Auditor General of India for the year 1982-83 (Civil) relating to the following departments :—

1. P.W.D. (B & R)
2. Industries
3. Civil Aviation
4. Social Welfare
5. Irrigation
6. Transport
7. Medical & Health
8. Planning & Environment

(iii) Resumption of oral examination of the representatives of the Education department in respect of paragraph 6.7 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).

52. 12th January, 1988

5

Resumption of oral examination of the representatives of the Housing Department in respect of paragraph 3.3 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).

53. 18th January, 1988

7

Oral examination of the representatives of the Printing & Stationery department in respect of paragraph 7.2 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).

54. 19th January, 1988

7

(i) Resumption of oral examination of the representatives of Printing & Stationery Department in respect of paragraph 7.2 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).

(ii) The Committee drafted and approved the 27th Report of the Public Accounts Committee on Appropriation Accounts/Finance Accounts of the Haryana Government for the year 1983-84. The Committee authorised the Chairman to sign the report on its behalf.

(iii) The Committee finalised part of 26th report of the Committee for the year 1987-88 on the report of the Comptroller and Auditor General of India for the year 1982-83 (Revenue Receipts) relating to the following departments :—

1. P.W.D. (B & R)
2. Excise and Taxation
3. Transport
4. Industries
5. Co-operation
6. Revenue

1	2	3	4
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The Committee also authorised the Chairman to sign the report on its behalf and desired that these be sent for printing.

55. 25th January,
1988

6

(i) The Committee decided to cancel the study tour to West Bengal and Union Territory of Andaman & Nicobar and instead decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 22nd February, 1988.

(ii) Oral examinations of the representatives of the Development department in respect of paragraph 3.1 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).

(iii) Resumption of oral examination of the representatives of the Education department in respect of paragraph 6.7 & 6.2 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).

56. 1st February,
1988

9

(i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 15th February, 1988 instead of 22nd February, 1988.

(ii) Resumption of oral examination of the representatives of the Housing Department in respect of paragraph 3.3 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).

(iii) Oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).

57. 8th February,
1988

7

(i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988.

(ii) Resumption of oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).

58. 9th February,
1988

5

Oral examination of the representatives of the Irrigation Department in respect of paragraph 4.3, 4.4, 4.5, 4.6, 4.7 and 5.2 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).

59. 15th February,
1988

5

Resumption of oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).

1	2	3	4
60.	19th February, 1988	5.	The Committee Formulated the points/questionnaire at Haryana Bhawan, New Delhi for discussion with their counterparts of Maharashtra and Goa States during their tour to these States.
61.	22nd February, 1988	3	Discussion with the Deputy Secretary, Maharashtra State Legislative Assembly on the matters of common interest.
62.	25th February, 1988	3	Discussion with the Secretary, Goa State Legislative Assembly on the matters of common interest.
63.	28th February, 1988	3	The Committee informally reviewed the discussion at Pune held with the Deputy Secretary, Maharashtra Legislative Assembly on 22nd February, 1988 at Bombay.
64.	1st March, 1988	4	The Committee informally reviewed at Haryana Bhawan, New Delhi the discussion held with the Secretary, Goa State Legislative Assembly on 25th February, 1988 at Panaji.
65.	7th March, 1988	4	Resumption of oral examination of the representatives of the Development Department in respect of paragraph 3.1 and 6.5 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).
66.	8th March, 1988	4	Resumption of oral examination of the representatives of the Co-operation Department in respect of paragraph 6.17 and 6.18 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).

Meeting Adjourned for want of Quorum.

The meeting i.e. on 4.1.88 was adjourned for want of quorum during the period under review.

Meetings held at places other than Chandigarh

The Committee held meetings at places outside Chandigarh as per details given below :—

1. Karni/Panipat/Sonipat/
Faridabad/Gurgaon & Dharuhera
(See Sr. No. 23,24,25,26,27 & 28) 5th, 6th, 7th & 8th October,
1987. (Four days)
2. New Delhi (See Sr. No. 29) 9th October, 1987.
(One day)
3. Mughal Garden, Srinagar/
Srinagar/Gulmarg & Pehalgam
(See Sr. No. 34,35,36 & 37) 29th, 30th, 31st October, 1987 &
1st November, 1987.
(Four days)

4. New Delhi (See Sr. No. 61. & 65) 19th February, 1988 & 1st March, 1988.
(Two days)
5. Bombay/Panaji/Pune 22nd, 25th & 28th February, 1988.
(See Sr. No. 62, 63 & 64) (Three days)

Reports Presented

Under Rule 223 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the 26th & 27th Reports of the Public Accounts Committee on the report of the Comptroller and Auditor General of India for the year 1982-83 (Civil and Revenue Receipts) and on the Appropriation Accounts/Finance Accounts of the Haryana Government for the year 1983-84, both were presented to the House on 29th March, 1988.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON PUBLIC UNDERTAKINGS

The term of office of members of the Committee on Public Undertakings who were elected by the House for the year 1986-87, was extended for the year 1987-88 by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 10th March, 1987. Accordingly, the members of the Committee on Public Undertakings who were elected to serve on the said Committee for the year 1986-87, continued to be the members of the said Committee for the year 1987-88 (upto 23-6-1987 when the Vidhan Sabha stood dissolved).

2. The Committee held a total number of 7 meetings upto 23rd June, 1987. The names of the members and the number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of the Members	No. of meetings attended
1	2	3
1.	Sh. Kanwal Singh, Chairman	7
2.	Sh. Bhalle Ram, Member	4
3.	Sh. Brij Mohan, Member	4
4.	Sh. Dharam Bir Gauba, Member	5
5.	Sh. Nihal Singh, Member	6
6.	Sh. Sahib Singh Saini, Member	3
7.	Sh. Shiv Parshad, Member	7
8.	Sh. Sube Singh Punia, Member	7

Meetings held and Business Transacted

The dates of meetings, the number of members present and the business transacted at each meeting is given below :—

Sr. No.	Date of Meeting	Number of Members Present	Business transacted
1	2	3	4
1.	6th April, 1987	5	Scrutiny of the replies to questionnaire on the general working of the Haryana Warehousing Corporation.

1	2	3	4
2.	15th April, 1987	8	(i) Confirmation of proceedings. (ii) Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 14th Report of the Committee on Public Undertakings of Haryana Vidhan Sabha on the general working of Haryana State Minor Irrigation (Tubewells) Corporation.
3.	23rd April, 1987	7	Resumption of scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 14th Report of the Committee on Public Undertakings of Haryana Vidhan Sabha on the general working of the Haryana State Minor Irrigation (Tubewells) Corporation.
4.	24th April, 1987	7	On-the-spot study of the Water Courses of Haryana State Minor Irrigation (Tubewells) Corporation.
5.	29th April, 1987	6	Resumption of scrutiny of replies to the questionnaire on the general working of Haryana Warehousing Corporation.
6.	4th May, 1987	6	(i) Confirmation of proceedings. (ii) Resumption of scrutiny of replies to the questionnaire on the general working of Haryana Warehousing Corporation.
7.	11th May, 1987	4	(i) Resumption of scrutiny of replies to the questionnaire on the general working of the Haryana Warehousing Corporation. (ii) Confirmation of Proceedings.

Meetings/on-the-spot study/conducted outside Chandigarh at different places in the State.

On-the-spot study of the Water Courses of Haryana State Minor Irrigation (Tubewells) Corporation at Faridabad, Neemika factory, Kurali and Rampur.

Meetings/on-the-spot study at places outside Chandigarh/Haryana.

DELHI

Resumption of scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 14th Report of the Committee on Public Undertakings of Haryana Vidhan Sabha on the general working of the Haryana State Minor Irrigation (Tubewells) Corporation.

Upon the constitution of the 7th Vidhan Sabha, the Committee on Public Undertakings for the remaining period of the year 1987-88, consisting of nine members, was nominated by the Speaker, on having

been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th July, 1987, and was notified vide Haryana Vidhan Sabha Secretariat notification No. CPU-1/1987-88/41, dated 14th July, 1987.

The Committee held a total number of 59 meetings during the period under review. The names of members and the number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of Member	No. of meetings attended.
*1.	Shri Nar Singh Dhanda	8
2.	Ch. Shiv Lal	54
***3.	Shri Dhir Pal	40
****4.	Dr. Maha Singh	4
5.	Shri Mangal Sein	35
****6.	Ch. Mange Ram	15
***7.	Dr. Raghuvir Singh	2
8.	Shri Raghu Yadav	53
9.	Rao Ram Narain	56
****10.	Ch. Siri Krishan	17
11.	Shri Tayyab Hussain	11
12.	Shri Yogesh Chand Sharma	47

*Shri Nar Singh Dhanda, M.L.A., resigned from Chairmanship and membership of the Committee w.e.f. 2-9-1987 on his appointment as Minister of State and Ch. Shiv Lal, M.L.A., a member of the Committee, was appointed Chairman of the Committee w.e.f. 19-11-87.

**Shri Dhir Pal, M.L.A., resigned from the Committee w.e.f. 16-1-1988 on his appointment as Chief Parliamentary Secretary.

***Dr. Raghuvir Singh, M.L.A. resigned from the Committee w.e.f. 11-8-1987 on his appointment as Minister of State.

****The Hon'ble Speaker, having been authorised by a motion moved and passed by Haryana Vidhan Sabha, in its sitting held on 13-7-1987, to nominate the members of Committee on Public Undertakings for the year 1987-88, nominated Ch. Mange Ram, M.L.A., and Ch. Siri Krishan, M.L.A., w.e.f. 19-11-1987 and Dr. Maha Singh, M.L.A., w.e.f. 25-1-1988 as members of the Committee for the remaining period of the year 1987-88.

Meetings held and Business transacted

3. The details showing dates of meetings held, the number of members present and the business transacted at each meeting, are given in the following table :—

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	28th July, 1987	6	Address to the Committee by the Hon'ble Speaker, Haryana Vidhan Sabha, Accountant General, Haryana, and Financial Commissioner & Secretary to Govt., Haryana, Finance Department and discussion about the scope and functions of the Committee.
2.	4th August, 1987	7	Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 13th Report of the Committee, on the general Working of Haryana Concast Limited.
3.	18th August, 1987	7	Oral examination of the representatives of the Industries Department/Haryana Concast in regard to the implementation of recommendations/observations contained in the 13th Report of the Committee on the general working of the Haryana Concast Limited.
4.	19th August, 1987	5	Resumption of oral examination of the representatives of the Industries Department / Haryana Concast Limited in regard to the implementation of recommendations/observations contained in the 13th Report of the Committee, on the general working of the Haryana Concast Limited.
5.	25th August, 1987	7	Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in 20th Report of the Committee, on the general working of the Haryana Housing Board.
6.	26th August, 1987	4	Resumption of scrutiny of the replies received in regard to the implementation of recommendations/observations contained in 20th Report of the Committee, on the general working of the Haryana Housing Board.
7.	31st August, 1987	5	Scrutiny of the replies to the questionnaire and other material relating to the general working of the Haryana State Industrial Development Corporation.
8.	1st September, 1987	6	Resumption of scrutiny of the replies to the questionnaire and other material relating to the general working of the Haryana State Industrial Development Corporation.
9.	6th September, 1987	4	Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in paragraph No. 91 of the 22nd Report of the Committee relating to Haryana Minerals Limited, Narnaul.

1	2	3	4
10.	7th September, 1987	6	Oral examination of the representatives of the Industries Department/Haryana Minerals Limited in regard to the implementation of the recommendations/observations contained in the paragraphs No. 91 of the 22nd Report of the Committee, relating to Haryana Minerals Limited, Narnaul.
11.	15th September, 1987	6	Oral examination of the representatives of the Social Welfare Department/Haryana Harijan Kalyan Nigam in regard to the implementation of recommendations/observations contained in the 18th Report of the Committee on the General Working relating to Haryana Harijan Kalyan Nigam.
12.	16th September, 1987	7	Resumption of oral examination of the representatives of the Social Welfare Department/Haryana Harijan Kalyan Nigam in regard to the implementation of recommendations/observations contained in the 18th Report of the Committee on the General Working relating to Haryana Harijan Kalyan Nigam.
13.	22nd September, 1987	6	(i) Resumption of oral examination of the representatives of the Industries Department/Haryana Minerals Limited in regard to the implementation of the recommendations/observations contained in paragraphs No. 91 of the 22nd Report of the Committee relating to Haryana Minerals Limited, Narnaul. (ii) Oral examination of the representatives of the Industries Department/Haryana Breweries in regard to non-supply of replies to the questionnaire.
14.	29th September, 1987	6	Oral examination of the representatives of the Industries Department/Haryana State Industrial Development Corporation in regard to the General Working of the Haryana State Industrial Development Corporation.
15.	30th September, 1987	5	Resumption of oral examination of the representatives of the Industries Department/Haryana State Industrial Development Corporation in regard to the general working of the Haryana State Industrial Development Corporation.
16.	6th October, 1987	7	Resumption of oral examination of the representatives of the Industries Department/Haryana State Industrial Development Corporation in regard to the general working of the Haryana State Industrial Development Corporation.
17.	12th October, 1987	6	Resumption of oral examination of the representatives of the Industries Department/Haryana State Industrial Development Corporation in regard to the General Working of the Haryana State Industrial Development Corporation.
18.	13th October, 1987	5	On-the-spot study of the Industries promoted/ set-up with Financial Assistance of Haryana State Industrial Development Corporation :- (i) Haryana Leather Chemicals Limited, Jind;

1	2	3	4
			(ii) Haryana Tanneries Limited, Jind;
			(iii) H.P. Cotton Mills Mayer (Hissar); and
			(iv) Haryana Concast Limited, Hissar.
19.	14th October, 1987	4	(i) On-the-spot study of Haryana State Industrial Development Corporation, Udyog Vihar, Dunda-hera (Gurgaon) and Haryana Teledisc Limited, Faridabad; and (ii) On-the-spot study of Thermal Power Station, Faridabad of Haryana State Electricity Board.
20.	15th October, 1987	4	On-the-spot study of the Industries Promoted/set-up with Financial Assistance of Haryana State Industrial Development Corporation : (i) M/s D.H. Woodhead Limited, Roz-Ka-Meo (District Gurgaon); (ii) M/s Continental Valves Limited, Roz-Ka-Meo; (iii) M/s Pashupati Spinning Mill, Dharuhera; (iv) Sidharath Paper Mill, Dharuhera; (v) M/s East India Syntex Limited, Dharuhera; (vi) M/s Westen Electronics Component, Dharuhera; (vii) M/s Rico Auto India Limited, Dharuhera; and (viii) M/s Haryana Petro-Chemicals Limited, Rewari.
21.	20th October, 1987	6	Resumption of oral examination of the representatives of the Industries Department/Haryana State Industrial Development Corporation in regard to the General Working of the Haryana State Industrial Development Corporation.
22.	21st October, 1987	6	Discussion with the delegation of American Council of Young Political Leaders on the matter of common interest.
23.	26th October, 1987	6	The Committee scrutinised the material and the proceedings of the meetings relating to Haryana State Industrial Development Corporation for the purpose of drafting of Report.
24.	27th October, 1987	5	The Committee discussed the important points to be covered in the Report of the Committee.
25.	28th October, 1987	5	The Committee framed some points for the purpose of Report of the Committee.
26.	29th October, 1987	5	The Committee partly drafted the Report on the General Working of the Haryana State Industrial Development Corporation.
27.	4th November, 1987	5	Resumption of scrutiny of the replies received in regard to the implementation of recommendations/observations contained in 20th Report of the Committee on the General Working of the Haryana Housing Board.

1	2	3	4
28.	10th November, 1987	6	Oral examination of the representatives of the Housing Department/Housing Board in regard to the implementation of recommendations/observations contained in the 20th Report of the Committee on the General Working relating to Haryana Housing Board.
29.	11th November, 1987	6	Resumption of oral examination of the representatives of the Housing Department/Housing Board in regard to the implementation of recommendations/observations contained in the 20th Report of the Committee on the general working relating to Haryana Housing Board.
30.	17th November, 1987	6	Resumption of scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 19th Report of the Committee on the general working relating to the Haryana State Small Industries & Export Corporation, Limited.
31.	18th November, 1987	6	Resumption of scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 19th Report of the Committee on the general working relating to the Haryana State Small Industries & Export Corporation, Limited.
32.	24th November, 1987	7	Scrutiny of the replies to paragraph No. 8.01 of the Report of the Comptroller & Auditor General of India for the year 1983-84 (Commercial) relating to Haryana Breweries Limited.
33.	1st December, 1987	8	Scrutiny of replies of paragraph Nos. 3.01 to 3.11.2 of the Report of Comptroller & Auditor General of India for the year 1983-84 (Commercial) relating to Haryana State Minor Irrigation (Tubewells) Corporation.
34.	2nd December, 1987	8	Resumption of scrutiny of replies of paragraph Nos. 3.01 to 3.11.2 of the Report of Comptroller & Auditor General of India for the year 1983-84 (Commercial) relating to Haryana State Minor Irrigation (Tubewells) Corporation.
35.	8th December, 1987	8	Consideration of papers placed before the Committee.
36.	9th December, 1987	8	Resumption of oral examination of the representatives of the Housing Department/Housing Board in regard to the implementation of recommendations/observations contained in the 20th Report of the Committee on the General Working of Haryana Housing Board.
37.	15th December, 1987	8	Consideration of papers placed before the Committee.
38.	16th December, 1987	7	Scrutiny of the replies of paragraph Nos. 5.01 & 5.02 of the Report of Comptroller & Auditor General of India for the year 1983-84 (Commercial) relating to Haryana Concast Limited.

1	2	3	4
39.	30th December, 1987	6	The Committee partly resumed the scrutiny of the replies of paragraph Nos. 5.01 & 5.02 of the Report of Comptroller & Auditor General of India for the year 1983-84 (Commercial) relating to Haryana Concast Limited.
40.	5th January, 1988	8	Resumption of scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 19th Report of the Committee on the General Working relating to the Haryana State Small Industries & Export Corporation Limited.
41.	6th January, 1988	8	Resumption of scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 19th Report of the Committee on the general working relating to the Haryana State Small Industries & Export Corporation Limited.
42.	12th January, 1988	8	(i) Consideration of papers placed before the Committee. (ii) The Committee framed and approved questionnaire on the Report of the Comptroller & Auditor General of India for the year 1984-85 (Commercial).
43.	13th January, 1988	7	Resumption of scrutiny of replies of paragraph Nos. 5.01 to 5.02 of the Report of Comptroller & Auditor General of India for the year 1983-84 (Commercial) relating to Haryana Concast Limited.
44.	18th January, 1988	7	The Committee partly drafted the Report on the General Working of the Haryana State Industrial Development Corporation.
45.	20th January, 1988	4	The Committee framed the questionnaire for discussion with the counterpart Committees of Maharashtra, Goa & Tamil Nadu Legislative Assemblies.
46.	22nd January, 1988	3	The Committee discussed the matters of common interest with the section officer of the Maharashtra Legislative Assembly.
47.	25th January, 1988	3	The Committee discussed the matters of common interest with the Secretary, Goa Legislative Assembly.
48.	29th January, 1988	3	The Committee discussed the matter of common interest with the Section Officer of the Tamil Nadu Legislative Assembly.
49.	2nd February, 1988	4	The Committee reviewed the discussion held with the Officers of Maharashtra, Goa & Tamil Nadu Legislative Assemblies.
50.	5th February, 1988	4	On-the-spot study of Complexes at Murthal of Haryana State Small Industries & Export Corporation.
51.	6th February, 1988	4	On-the-spot study of Emporia at Agra of Haryana State Small Industries & Export Corporation.

1	2	3	4
52.	9th February, 1988	8	Resumption of oral examination of the representatives of the Housing Department/Housing Board in regard to the implementation of recommendations/observations contained in the 20th Report of the Committee on the general working of the Haryana Housing Board.
53.	10th February, 1988	5	Finalisation of the 27th Report of the Committee on Public Undertakings on the general working of the Haryana State Industrial Development Corporation Limited.
54.	15th February, 1988	8	Resumption of scrutiny of replies of paragraph Nos. 3.01 to 3.11.2 of the Report of the Comptroller & Auditor General of India for the year 1983-84 (Commercial) relating to Haryana State Minor Irrigation (Tubewells) Corporation, Limited.
55.	24th February, 1988	8	Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 20th Report of the Committee on the general working of the Haryana Housing Board.
56.	29th February, 1988	5	Formulation of the points for discussion with the representatives of Haryana Housing Board at Hisar during an on-the-spot study of the Housing Colonies/on-going works/Houses under Rural Housing Schemes of Haryana Housing Board.
57.	1st March, 1988	4	On-the-spot study of Housing Colonies/on-going works/Houses under Rural Housing Schemes of the Housing Board at Bhiwani & Rewari.
58.	2nd March, 1988	3	On-the-spot study of Housing Colonies/on-going works/Houses under Rural Housing Scheme of the Housing Board at Gurgaon.
59.	7th March, 1988	3	Postponement of oral examination of the representatives of the Housing Department/Housing Board in respect of the implementation of recommendations/observations contained in the 20th Report of the Committee on the general working of the Haryana Housing Board.

4. Meetings/on-the-spot study/conducted outside Chandigarh at different places in the State.

(i) On-the-spot study of the Industries promoted/set up with Financial Assistance of Haryana State Industrial Development Corporation :—

(a) Haryana Leather Chemicals Limited, Jind; and

(b) Haryana Tanneries Limited, Jind; H.P. Cotton Mills mayer (Hisar) and Haryana Concast Limited, Hisar.

(ii) On-the-spot study of Haryana State Industrial Develop-

ment Corporation, Udyog Vihar, Dunda-Hera (Gurgaon) and Haryana Teledisk Limited, Faridabad.

- (iii) On-the-spot study of Thermal Power Station, Faridabad of Haryana State Electricity Board.
- (iv) On-the-spot study of the Industries promoted/set up with Financial Assistance of Haryana State Industries Development Corporation :—
 - (a) M/s. D.H. Woodhead Limited, Roz-Ka-Meó, Dist. Gurgaon;
 - (b) M/s. Continental Valves Limited, Roz-ka-Meó;
 - (c) M/s. Pashupati Spinning Mill, Dharuhera;
 - (d) Sidharath Paper Mill, Dharuhera
 - (e) M/s. East India Syntex Limited, Dharuhera;
 - (f) M/s. Western Electronics Component, Dharuhera;
 - (g) M/s. Rico Auto India Limited, Dharuhera; and
 - (h) M/s. Haryana Petro-Chemicals Limited, Rewari.
- (v) On-the-spot study of Complexes at Murthal of Haryana State Industrial Development Corporation.
- (vi) On-the-spot study of the Housing Colonies/on-going works/houses under Rural Housing Schemes of Haryana Housing Board at Hisar.
- (vii) On-the-spot study of Housing Colonies/on-going works/houses under Rural Housing Schemes of the Housing Board at Bhiwani and Rewari; and
- (viii) On-the-spot study of Housing Colonies/on-going works/houses under Rural Housing Schemes of the Housing Board at Gurgaon.

5. Meetings/on-the-spot study at places outside Chandigarh/Haryana.

- Mussoorie
- (1) The Committee discussed the important points to be covered in the Report of the Committee.
 - (2) The Committee framed some points for the purpose of Report of the Committee.
 - (3) The Committee partly drafted the Report on the general working of the Haryana State Industrial Development Corporation.

- Bombay** (4) The Committee discussed the matter of common interest with the Section Officer of the Maharashtra Legislative Assembly.
- Panaji** (5) The Committee discussed the matter of common interest with the Secretary, Goa Legislative Assembly.
- Madras** (6) The Committee discussed the matter of common interest with the Section Officer of the Tamil Nadu Legislative Assembly.
- New Delhi** (7) The Committee framed the questionnaire for discussion with the counterpart Committees of Maharashtra, Goa and Tamil Nadu Legislative Assemblies and return from the tour, the Committee reviewed the discussion held with the Officers of Maharashtra, Goa and Tamil Nadu Legislative Assemblies.
- Agra** (8) On-the-spot study of Emporium of the Haryana State Industrial Development Corporation at Agra.

6. Report Presented

27th Report of the Committee on the General Working of Haryana State Industrial Development Corporation Limited.

7. Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON ESTIMATES

The term of office of members of the Committee on Estimates, who were elected by the House for the year 1986-87, a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 10th March, 1987, was extended for the year 1987-88. Accordingly, the members of the Committee on Estimates, who were elected to serve on the said Committee for the year 1986-87, continued to be the members of the said Committee for the year 1987-88 upto 23rd June, 1987, when the Vidhan Sabha stood dissolved.

The Committee held a total number of 8 meetings upto 23rd June, 1987 when the Vidhan Sabha stood dissolved. The names of the members and the number of meetings attended by each of them are shown in the following table.

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Vijai Vir Singh Chairman	6
2.	Shri Hukam Singh Salhawas Member	2
3.	Shri Kundan Lal "	8
4.	Shri Neki Ram "	2
5.	Shri Nihal Singh "	5
6.	Shri Phusa Ram "	2
7.	Shri Ram Bilas Sharma "	2
8.	Shri Ram Singh "	7
9.	Shri Prabhu Ram "	6

Meetings held and Business transacted

The details showing the dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table —

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	6th April, 1987	4	Part scrutiny of the replies received from the Government in connection with the implementation of the recommendations in respect of various paragraphs of the 18th Report of the Estimates Committee for the year, 1985-86 relating to the Industries Department.

1	2	3	4
2.	15th April, 1987	8	Part scrutiny of the replies received from the Government in connection with the implementation of the recommendations in respect of various paragraphs of the 18th Report of the Estimates Committee for the year, 1985-86 relating to the Industries Department.
3.	20th April, 1987	6	<ul style="list-style-type: none"> (i) Consideration of Communications received from the Chief Secretary to Government, Haryana and Commissioner and Secretary to Government Haryana, Finance Department regarding 19th Report of the Committee on Estimates for the year 1986-87. (ii) Scrutiny of the replies received from the Government in connection with the implementation of the recommendations in respect of various paragraphs of the 18th Report for the year 1985-86, relating to the Industries Department. (iii) Decision to undertake the study tour to the State of Jammu and Kashmir and back via Vashnow Devi for a period of one week from 5th May, 1987.
4.	27th April, 1987	6	<ul style="list-style-type: none"> (i) Consideration of Communication received from the Joint Secretary, Assam Legislative Assembly regarding visit to various Irrigation Projects of Haryana near Chandigarh. (ii) Part scrutiny of the replies received from the Government in connection with the implementation of the recommendations in respect of various paragraphs of the 16th Report of the Estimates Committee for the year 1983-84 relating to the Health Department. (iii) Approval of the study tour to be undertaken to the State of Jammu and Kashmir with effect from 10th May, 1987 instead of 5th May, 1987.
5.	4th May, 1987	5	<ul style="list-style-type: none"> (i) Confirmation of proceedings of the meetings. (ii) Cancellation of the study tour to the State of Jammu and Kashmir. (iii) Part scrutiny of the replies received from the Government, in connection with the implementation of the recommendations in respect of various paragraphs of the 16th Report for the year 1983-84, relating to the Health Department. (iv) Discussion with the representatives of the Irrigation Department regarding on-the-spot study tour by the Estimates Committee of Assam Legislative Assembly to the Irrigation Projects of Haryana near Chandigarh.
6.	11th May, 1987	5	(i) Consideration of Communication received from the Engineer-in-Chief Irrigation Department regarding the arrangements made in connection with the tour programme of the Estimates Committee of the Assam Legislative Assembly.

1	2	3	4
			(ii) Part scrutiny of the replies received from the Government in connection with the implementation of the recommendations in respect of various paragraphs of its 16th Report for the year 1983-84, relating to the Health Department.
7.	18th May, 1987	5	Discussion with the Committee on Estimates of Assam Legislative Assembly on matters of Common interest and other Development activities & visit to Ambala, Tajewala and Kurukshetra for an on-the-spot study of various Irrigation Projects of Haryana with the Committee on Estimates of Assam Legislative Assembly.
8.	25th May, 1987	1	No business transacted for want of quorum.

No report was presented by this Committee.

The Committee on Estimates for the remaining period of the year, 1987-88 consisting of nine members was nominated by the Speaker, on having been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on the 13th July, 1987, and notified vide Haryana Vidhan Sabha Secretariat Notification No. EC-1/1987-88/48, dated 17th July, 1987.

The Committee held a total number of 37 meetings during the period under review. The names of members and the number of meetings attended by each of them are shown in the following table:—

Sr. No.	Name of member	Number of meetings attended
1	2	3
*1.	Shri Khurshid Ahmed	Chairman (upto 1-9-1987) 2
2.	Shri Hari Singh	Chairman(w.e.f..7-12-87 onwards) 32
*3.	Shri Hukam Singh	Member —
4.	Shri Jagan Nath	” 29
5.	Shri Mange Ram	” 22
6.	Shri Mani Ram	” 34
*7.	Shri Parmanand	” —
*8.	Shri Ram Bilas Sharma	” —
*9.	Smt. Sushma Swaraj	” 14

1	2	3	
**10.	Shri Kanti Parkash Bhalla	Member	15
**11.	Shri Balbir Singh	"	18
**12.	Shri Tek Chand	"	6
@13.	Shri Kailash Chand Sharma	"	14
***14.	Shri Ran Singh Mann	"	—

*Sarvshri Parmanand, Hukam Singh, Ram Bilas Sharma, Khurshid Ahmed and Smt. Sushma Swaraj, M.L.As resigned from the membership of the Committee on their appointment as Minister w.e.f. 18-7-1987; 11-8-1987; 11-8-1987; 2-9-1987; and 16-1-1988, respectively.

**Sarvshri Kanti Parkash Bhalla, Balbir Singh and Tek Chand M.L.As, were nominated to serve on the Committee w.e.f. 7th December, 1987.

@Shri Kailash Chand Sharma, M.L.A. was nominated to serve on the Committee w.e.f. 14-12-1987.

***Shri Ran Singh Mann, M.L.A. who was nominated to serve on the Committee w.e.f. 25-1-1988 resigned from the membership of the Committee on his appointment as Chairman, Haryana Bureau of Public Enterprises w.e.f. 1-2-1988.

Meetings held and Business transacted

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	19th August, 1987	6	(i) Condolence resolution on the untimely and tragic death of Shri Sandeep Son of Shri Ranjit Singh, M.L.A. who lost his life in a road accident at the prime of his youth. (ii) Welcome address by the Secretary who also explained the scope and functions of the Committee to the Members. (iii) Selection of Departments to examine their Budget Estimates for the year, 1987-88.
2.	24th August, 1987	6	Scrutiny of the replies received from the Government in regard to the implementation of outstanding recommendations in respect of paragraphs No. 12, 22, 23, 29, 32, 34, 35, 38, 42, 43, 44, 45 and 46 of the 16th Report of the Estimates Committee relating to the Health Department for the year 1983-84.

1	2	3	4
3.	2nd September, 1987	4	<p>(i) Consideration of communication received from the Health Department.</p> <p>(ii) Part scrutiny of the replies received from the Government in respect of the implementation of outstanding recommendations in respect of paragraphs 14 to 20 of the 18th Report of the Estimates Committee relating to the Industries Department for the year 1985-86.</p>
4.	9th September, 1987	5	<p>(i) Consideration of communication received from the Health Department.</p> <p>(ii) Scrutiny of the replies received from the Government in connection with the implementation of recommendations/observations contained in various outstanding paragraphs of the 16th Report of the Committee on Estimates for the year 1983-84, relating to the Health Department and postponement of the oral examination of the Department in connection therewith.</p>
5.	16th September, 1987	5	<p>(i) Consideration of communication received from the Tourism Department.</p> <p>(ii) Resumption of the scrutiny of the replies received from the Industries Department in connection with the implementation of the recommendations in respect of paragraphs No. 21 to 24 of the 18th Report of the Estimates Committee for the year 1985-86, relating to the said department.</p>
6.	21st September, 1987	5	Further part scrutiny of the replies received from the Government in connection with the implementation of recommendations in respect of various paragraphs of the 18th Report of the Committee for the year 1985-86 relating to the Industries Department.
7.	28th September, 1987	5	Scrutiny of the replies received from the Government in regard to the implementation of recommendations/observations in respect of paragraphs No. 25 to 44 of the 18th Report of the Estimates Committee for the year 1985-86 relating to the Industries Department.
8.	3rd October, 1987	4	Scrutiny of the material relating to the Budget Estimates of the Town and Country Planning Department for the year 1987-88.
9.	9th October, 1987	4	<p>(i) Confirmation of proceedings.</p> <p>(ii) Consideration of communication received from various Departments on different subjects.</p> <p>(iii) Framing of questionnaire on the Budget Estimates of the Town & Country planning Department for the year 1987-88.</p>

1	2	3	4
10.	16th October, 1987	5	Oral examination of the representatives of the Health Department in respect of implementation of the recommendations contained in various paragraphs of 16th Report of the Estimates Committee for the year 1983-84, relating to the said Department.
11.	21st October, 1987	4	Part scrutiny of the replies received from the Government in connection with the implementation of recommendations contained in the 17th Report of the Committee for the year 1984-85 relating to the Excise & Taxation Department.
12.	28th October, 1987	4	Resumption of scrutiny of the replies received from the Government in connection with the implementation of the recommendations in respect of paragraphs No. 11, 13, 16 and 21 of the 17th Report of the Committee for the year 1984-85 relating to the Excise and Taxation Department.
13.	4th November, 1987	2	No business transacted for want of quorum.
14.	10th November, 1987	5	(i) Consideration of communication received from the Co-operation Department. (ii) Oral examination of the representatives of the Cooperation Department in respect of the implementation of the recommendations of the Committee on Estimates contained in para 32 of the 15th Report of the Committee for the year 1982-83.
15.	17th November, 1987	4	Framing of questionnaire on the Budget Estimates of the Tourism Department, for the year 1987-88.
16.	23rd November, 1987	4	(i) Scrutiny of the replies received from the Government in connection with the implementation of the recommendations in respect of paragraph No. 18, relating to the Education Department and paragraphs No. 39 and 40 relating to the Irrigation Department contained, in 12th Report of the Committee for the year 1979-80. (ii) Consideration of communication received from the Public Health Department.
17.	1st December, 1987	4	Scrutiny of the replies received from the Government, in connection with the implementation of recommendations in respect of paragraphs No. 21, 22, 27 & 28 of the 19th Report of the Committee for the year 1986-87 relating to the Food and Supplies Department.
18.	7th December, 1987	2	No business transacted for want of quorum.
19.	14th December, 1987	7	(i) Consideration of communication received from the Finance Department regarding fixation of the meeting of the Committee to consider the Supplementary Estimates (1st Instalment) 1987-88.

1	2	3	4
			(ii) Scrutiny of the replies received from the Town & Country Planning Department in respect of the questionnaire of the Committee on the Budget Estimates of the Department for the year, 1987-88.
20.	21st December, 1987	6	(i) Oral examination of the representatives of the Finance Department alongwith the representatives of various departments in respect of the Supplementary Estimates (1st Instalment) for the year, 1987-88. (ii) Drafting and Finalisation of report on the Supplementary Estimates (1st Instalment) for the year 1987-88. (iii) Decision to undertake a study tour of the Union Territory of Andaman & Nicobar and the States of Tamil Nadu & Andhra Pradesh w.e.f. 16th January, 1988.
21.	30th December, 1987	9	Oral examination of the representatives of the Town & Country Planning Department in respect of the questionnaire (Question Nos. 1 to 3) of the Committee on the Budget Estimates of the Department for the year 1987-88.
22.	5th January, 1988	8	(i) Consideration of communication received from the Tourism Department. (ii) Cancellation of the proposed tour to port Blair and instead to hold meeting with the Estimates Committee of West Bengal Legislative Assembly and to undertake further tour to the States of Tamil Nadu and Andhra Pradesh, as already decided, on 21-12-1987. (iii) Resumption of oral examination of the representatives of the Town and Country Planning Department in respect of the questionnaire (Question Nos. 3 to 12) of the Committee on the Budget Estimates of the Department for the year 1987-88.
23.	11th January, 1988	8	Resumption of oral examination of the representatives of the Town & Country Planning Department in respect of the questionnaire (Question Nos. 13 to 22) of the Committee on the Budget Estimates of the Department for the year 1987-88.
24.	15th January, 1988	6	(i) Formulation of points for discussion with sister Committees during tour to various States. (ii) Decision to undertake a study tour to inspect various schemes prepared by the Department of Town & Country Planning Department Haryana Particularly relating to unauthorised construction at Panchkula, Karnal and Faridabad on 27th & 28th January, 1988.
25.	20th January, 1988	7	(i) Part scrutiny of the material received from the P.W.D. (Public Health Branch) on their Budget Estimates for the year, 1987-88.

1	2	3	4
			(ii) Decision to undertake study tour to the States of West Bengal, Tamil Nadu and Andhra Pradesh w.e.f. 4th February 1988 to 16th February, 1988.
26.	27th January, 1988 (Panchkula)	6	Chalking out of the programme of the visit of the Committee to various un-authorised constructions at Panchkula, Ambala, Karnal, Panipat and Faridabad with the representatives of the Town & Country Planning Department and visit to Panchkula, Ambala, Karnal and Panipat for an on-the-spot inspection of various sites and stay at Delhi.
27.	28th January, 1988 (Faridabad/ New Delhi)	4	Visit Faridabad for inspection of various sites/ unauthorised colonies at Faridabad and Ballabgarh and review of the inspection at New Delhi.
28.	3rd February, 1988 (Haryana Bhawan, New Delhi)	6	Framing and approval of the questionnaire for discussion with the sister Committees during its tour to West Bengal, Tamil Nadu & Andhra Pradesh States with effect from the 4th February, 1988.
29.	6th February, 1988 (Calcutta)	5	Discussion with the Committee on Estimates of the West Bengal Legislative Assembly on matters of Common interest etc.
30.	8th February, 1988 (Madras)	5	Discussion with the Secretary, Tamil Nadu Legislative Assembly, on matters of common interest and procedure relating to the Estimates Committee etc.
31.	11th February, 1988 (Madurai)	5	Review of discussion of the meetings held with the Committee on Estimates of West Bengal Legislative Assembly at Calcutta and the Secretary, Tamil Nadu Legislative Assembly, Madras.
32.	13th February, 1988 (Hyderabad)	5	Discussion with the Committee on Estimates of the Andhra Pradesh Legislative Assembly on matters of common interest etc.
33.	16th February, 1988 (New Delhi)	6	Review of discussion of meeting held with the sister Committee of the Andhra Pradesh Legislative Assembly.
34.	24th February, 1988	5	(i) Postponement of oral examination of the Tourism Department in respect of the questionnaire of the Committee on their Budget Estimates for the year 1987-88. (ii) Confirmation of proceedings.
35.	2nd March, 1988	1	No business transacted for want of quorum.
36.	3rd March, 1988	3	(i) Drafting and partly finalization of the 20th Report of the Committee on the Budget Estimates of the Town and Country Planning Department for the year 1987-88. (ii) Confirmation of proceedings.

1	2	3	4
37.	14th March, 1988	5	<p>(i) Oral examination of the representatives of the Finance Department alongwith the representatives of various Departments in respect of Supplementary Estimates (2nd Instalment) for the year 1987-88 and drafting/ finalization of Report thereon.</p> <p>(ii) Finalization of the 20th Report of the Committee on the Budget Estimates of the Town & Country Planning Department for the year 1987-88.</p> <p>(iii) Confirmation of proceedings.</p>

Report Presented

5. During the period under review the Committee presented the following Reports to the House.

Sr. No.	By whom presented	Date of presentation	Subject
1.	Chairman, Committee on Estimates	21st December, 1987	Report of the Committee on Estimates on the Supplementary Estimates (1st Instalment) for the year 1987-88.
2.	Do	15th March, 1988	Report of the Committee on Estimates on the Supplementary Estimates (2nd Instalment) for the year 1987-88.
3.	Do	30th March, 1988	20th Report of the Committee on Estimates on the Budget Estimates of the Town and Country Planning Department for the year 1987-88.

Meetings held at Places other than Chandigarh

6. The details of the meetings held at places other than Chandigarh are given below :-

- (i) Panchkula (Sr. No. 26) 27th January, 1988.
- (ii) Faridabad and New Delhi (Sr. No. 27) 28th January, 1988.
- (iii) New Delhi (Sr. No. 28) 3rd February, 1988.
- (iv) Calcutta (Sr. No. 29) 6th February, 1988.
- (v) Madras (Sr. No. 30) 8th February, 1988.

- (vi) Madurai (Sr. No. 31) 11th February, 1988.
(vii) Hyderabad (Sr. No. 32) 13th February, 1988.
(viii) New Delhi (Sr. No. 33) 16th February, 1988.

Proceedings

7. The record of the proceedings of each meeting has been kept in the Haryana Vidhan Sabha Secretariat.

Committee on Welfare of Scheduled Castes and Scheduled Tribes.

The term of the Committee on Welfare of Scheduled Castes and Scheduled Tribes, elected by the House for the year 1986-87, was, by a motion moved and passed by the Haryana Vidhan Sabha, in its sitting held on 10th March, 1987, extended for the year 1987-88 vide notification dated 11th March, 1987.

The names of the members of the Committee and the number of meetings attended by each of them out of the total number of 5 meetings (this number includes 2 meetings when business could not be transacted for want of quorum) held during the period under review are given below :—

Sr. No.	Name of Member	Number of meetings attended
1.	Shri Neki Ram	1
2.	Shri Banarsi Dass	1
3.	Shri Bhalle Ram	2
4.	Shri Devi Dass	Nil
5.	Shri Dilu Ram	Nil
6.	Shri Jogi Ram	Nil
7.	Shri Kundan Lal	4
8.	Shri Prabhu Ram	4
9.	Shri Ram Singh	3

Meetings held and Business transacted

The details of dates of meetings held, the number of members present and Business Transacted at each meeting, are given below :—

Sr. No.	Date of meeting	Number of members present	Business Transacted
1	2	3	4
1.	15th April, 1987	6	Resumption of scrutiny of material relating to the reservation/representation of Scheduled Castes in the Haryana State Agricultural Marketing Board.
2.	22nd April, 1987 (New Delhi)	4	Resumption of scrutiny of material relating to the reservation/representation of Scheduled Castes in the Haryana State Agricultural Marketing Board.
3.	30th April, 1987	3	Do
4.	7th May, 1987	2	No business was transacted for want of quorum.
5.	20th May, 1987	Nil	Do

The above Committee continued to function upto 23-6-1987 when the 6th Vidhan Sabha stood dissolved.

Upon the constitution of the 7th Vidhan Sabha, the Committee on Welfare of Scheduled Castes and Scheduled Tribes was re-constituted for the remaining period of the year 1987-88, as a consequence of a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th July, 1987, authorising the Speaker to nominate the members of the Committee. Shri Bhag Mal, M.L.A., was appointed as the Chairman of the Committee by the Hon'ble Speaker on 14th July, 1987. Subsequently, upon the resignation of Shri Bhag Mal, from the Chairmanship/Membership of the Committee, on his appointment as Parliamentary Secretary, Shri Jai Narain Khundia, M.L.A., a member of the Committee, was appointed as Chairman of the Committee by the Hon'ble Speaker for the remaining period of the year 1987-88 w.e.f. 18th November, 1987.

The names of the Members of the Committee and number of meetings attended by each of them out of the total number of 36 meetings (this number includes one meeting when business could not be transacted for want quorum) held during the period under review are given below :—

Sr. No.	Name of Member.	Number of meetings attended.
*1.	Shri Bhag Mal	7
2.	Shri Jai Narain Khundia	32
3.	Shri Atma Singh	28
4.	Shri Banarsi	30
5.	Shri Buta Singh	25
**6.	Shri Manphool Singh	Nil
7.	Shri Ranjit Singh	5
8.	Shri Muni Lal	33
9.	Miss Maydhaavi Qirti	1
@10.	Shri Hazar Chand	8
@11.	Shri Risal Singh	11

*Shri Bhag Mal, M.L.A., resigned from Chairmanship, and Membership of the Committee w.e.f. 14th September, 1987 on his appointment as Parliamentary Secretary and in his place Shri Jai Narain Khundia, M.L.A., was appointed as Chairman of the Committee w.e.f. 18th November, 1987.

**Shri Manphool Singh, M.L.A., resigned from the Membership of the Committee w.e.f. 18th July, 1987 on his appointment as Minister of State.

@Sarvshri Hazar Chand, M.L.A., and Risal Singh, M.L.A., were nominated as members of the Committee w.e.f. 18th November, 1987.

Meetings held and Business transacted

The details of dates of meetings held, the number of members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of members present	Business Transacted
1	2	3	4
1.	30th July, 1987.	6	(i) Inaugural address to the Committee by the Secretary, Haryana Vidhan Sabha and the Chairman of the Committee and discussion in regard to scope and functions of the Committee.
2.	4th August, 1987	5	(i) Consideration of papers placed before the Committee. (ii) Detailed discussion with the Director, Social Welfare, Haryana regarding several concession being given to the Scheduled Castes in the State.
3.	14th August, 1987.	4	(i) Consideration of the papers placed before the Committee. (ii) Oral examination of the Commissioner and Secretary to Govt. Haryana, Health Department regarding replies to the questionnaire framed by the Committee. (iii) Selection of Department/Board for oral examination.
4.	19th August, 1987.	4	The Committee passed condolence resolution the untimely & tragic death of Shri Sandeep Singh S/o Shri Ranjit Singh, M.L.A. Haryana who lost his life in Road accident at the prime of his youth.
5.	27th August, 1987	6	(i) Consideration of the papers placed before the Committee. (ii) Oral examination of the Commissioner and Secretary to Govt. Haryana, Industries Department regarding replies received to the questionnaire.
6.	3rd September, 1987	6	(i) Consideration of the papers placed before the Committee. (ii) Scrutiny of the replies received in regard to the implementation of recommendations/ observations contained in the 11th Report of the Committee.
7.	10th September, 1987	6	(i) Consideration of the papers placed before the Committee. (ii) Oral examination of the Commissioner and Secretary to Govt. Haryana, Local Govt. Department with regard to Non-supply of replies to the recommendations/observations contained in the 11th Report of the Committee for the year 1985-86 in respect of Local Bodies Department.

1	2	3	4
			(iii) Oral examination of the Commissioner and Secretary to Govt. Haryana, Education Department with regard to implementation of the recommendations/observations contained in the 11th Report of the Committee for the year 1985-86.
			(iv) Confirmation of proceedings:
8.	17th September, 1987.	5	(i) Cancellation of discussion due to non-arrival of Scheduled Castes Committee of Assam Legislative Assembly. (ii) Consideration of the papers placed before the Committee. (iii) Framing of tentative tour programme of the Committee to visit the State of Karnataka, Kerala & Tamil Nadu.
9.	22nd September, 1987.	5	Oral examination of the Commissioner and Secretary to Govt. Haryana, P.W.D. (B&R) and Irrigation and Power Department with regard to the non-supply of material regarding to the reservation/representation of Scheduled Castes in the above Departments.
10.	8th October, 1987	5	(i) Consideration of the papers placed before the Committee. (ii) Framing of questionnaire on the material received from the Haryana State Agricultural Marketing Board.
11.	15th October, 1987	5	(i) Consideration of the papers placed before the Committee. (ii) Oral examination of the Commissioner and Secretary to Govt. Haryana, Health Department regarding questionnaire framed by the Committee. (iii) The Committee decided to undertake a study tour to the State of Karnataka, Kerala and Tamil Nadu with effect from 16th November, 1987. (iv) The Committee decided to hold its meeting at Shimla on 27th October, 1987.
12.	20th October, 1987	4	Resumption of oral examination of the Commissioner & Secretary to Govt. Haryana, Health Department regarding general policy of reservation of persons belonging to Scheduled Castes.
13.	26th October, 1987	5	Consideration of replies received from the Haryana State Electricity Board in respect of reservation/representation of Scheduled Castes in the Board.
14.	4th November, 1987	3	Framing of questionnaire on the material received from the Haryana State Electricity Board.

1	2	3	4
15.	11th November, 1987	5	(i) Consideration of the papers placed before the Committee. (ii) Framing of questionnaire on the material received from the Haryana State Electricity Board.
16.	15th November, 1987 (New Delhi)	6	Framing of questionnaire to be discussed with the Committee on Welfare of Scheduled Castes and Scheduled Tribes of the State of Karnataka, Kerala and Tamil Nadu.
17.	19th November, 1987 (Vrindavan Garden)	4	Framing of the questionnaire for discussion with the sister Committee of the Karnataka Legislative Assembly the matters of common interest.
18.	20th November, 1987 (Karnataka)	4	Framing of the questionnaire for discussion with the sister Committee of Karnataka Legislative Assembly the matters of common interest.
19.	22nd November, 1987 (Kanya Kumari)	4	Discussion on the questionnaire prepared for discussion with the sister Committee of the Kerala Legislative Assembly the matters of common interest.
20.	23rd November, 1987 (Trivandrum)	4	Discussion on matters of common interest with the sister Committee of Kerala Legislative Assembly.
21.	25th November, 1987 (Madras)	4	Discussion on matters of common interest with the sister Committee of Tamil Nadu Legislative Assembly.
22.	27th November, 1987 (New Delhi)	4	Review of the discussion held during the tour with sister Committee of various States Legislative.
23.	3rd December, 1987	6	(i) Consideration of papers placed before the Committee. (ii) Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 11th Report of the Committee on Welfare of Scheduled Castes and Scheduled Tribes, in respect of Local Govt. Department.
24.	8th December, 1987	5	(i) Consideration of the papers placed before the Committee. (ii) Oral examination of representation of Local Government Department in respect of replies received in regard to the implementation of recommendations/observations contained in 11th Report of the Committee.
25.	15th December, 1987	6	Resumption of oral examination of the Commissioner & Secretary to Govt. Haryana, Health Department regarding replies to the questionnaire framed by the Committee.
26.	31st December, 1987	6	(i) Consideration of the papers placed before the Committee. (ii) Framing of questionnaire on the material received from the Public Works Department (B & R).

1	2	3	4
27.	6th January, 1988	6	(i) Consideration of the papers placed before the Committee. (ii) Implementation of recommendations/observations contained in the 12th Report regarding Industries Department (Haryana State Small Industries and Export Corporation Ltd.).
28.	12th January, 1988	5	Partly scrutinised the replies of questionnaire framed on the material received from the H.S.E.B. regarding reservation/representation of Scheduled Castes in the said Board.
29.	20th January, 1988	7	No business transacted due to death of Shri Abdul Gaffar Khan.
30.	28th January, 1988	6	(i) Consideration of the papers placed before the Committee. (ii) Oral examination of the Commissioner and Secretary to Govt. Haryana, Industries Department (Haryana State Small Industries and Export Corporation Ltd.) in respect of replies received to the implementation of recommendations/observations contained in the 12th Report. (iii) Confirmation of proceedings.
31.	3rd February, 1988	7	Oral examination of the Commissioner and Secretary to Govt. Haryana, Irrigation and Power Department regarding replies to the questionnaire framed by the Committee.
32.	9th February, 1988	5	(i) Consideration of the papers placed before the Committee. (ii) Oral examination of the Commissioner and Secretary to Govt. Haryana, Agriculture Department (Agricultural Marketing Board) with regard to non-supply of replies to the questionnaire framed by the Committee.
33.	17th February, 1988	7	The Committee passed a condolence resolution on sad & sudden demise of Shri Karpoori Thakur, M.L.A.
34.	25th February, 1988	7	(i) Consideration of the papers placed before the Committee. (ii) Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 10th Report of the Committee in respect of various Departments.
35.	2nd March, 1988	1	No business transacted for want of quorum.
36.	10th March, 1988	3	Drafting and finalisation of 13th Report.

Report Presented

During the period under review, the Committee presented its 13th Report to the House on the 30th March, 1988, in respect of Reservation/Representation of Scheduled Castes in Health, Industries, Public Works (B & R) Departments, Haryana State Electricity Board and Agricultural Marketing Board and the action taken by the Government on the recommendations contained in its Tenth, Eleventh and Twelfth Reports.

Proceedings

A record of the proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON GOVERNMENT ASSURANCES

The Committee consisting of nine members and four special invitees was nominated by the Hon. Speaker on the 14th July, 1987. Rao Dharam Paul, M.L.A. was nominated as Chairman of the Committee by Hon. Speaker.

2. The Committee held 41 meetings during the period under review. The names of the members and number of meetings attended by each one of them are shown in the following table :—

Sr. No.	Name of member	Number of meetings attended
1.	Rao Dharam Paul	23
*2.	Shri Pardeep Kumar Chaudhary	Nil
3.	Shri Hazar Chand	36
4.	Shri Kishan Singh Sangwan	32
5.	Shri Harpal Singh	29
**6.	Shri Maha Singh	3
***7.	Shri Laxmi Narain	1
8.	Shri Durga Dutt Attri	33
****9.	Shri Sach Dev Tyagi	6
*****10.	Shri Rattan Lal Kataria	5
Special Invitees		
1.	Shri Harnam Singh	30
2.	Shri Sardul Singh	32
3.	Shri Brij Mohan Gupta	33
4.	Shri Mohinder Partap Singh	18

*Shri Pardeep Kumar Chaudhary, M.L.A. resigned from the membership of the Committee w.e.f. 10th August, 1987 and Shri Rattan Lal Kataria, M.L.A. was nominated in his place w.e.f. 12-8-1987.

**Shri Maha Singh, M.L.A. resigned from the membership of the Committee w.e.f. 2-9-1987 on his appointment as State Minister.

***Shri Laxmi Narain, M.L.A. resigned from the membership of the Committee w.e.f. 17-8-1987 on his appointment as Minister.

****Shri Sachdev Tyagi, M.L.A. resigned from the membership of the Committee w.e.f. 14-9-1987 on his appointment as Parliamentary Secretary.

*****Shri Rattan Lal Kataria, M.L.A. resigned from the membership of the Committee w.e.f. 14-9-1987 on his appointment as Parliamentary Secretary.

Four Special invitees Sarvshri Harnam Singh, Sardul Singh, Brij Mohan Gupta and Mohinder Partap Singh were nominated as members of the Committee for the remaining period of the year 1987-88 w.e.f. 29-1-1988.

Meetings held and Business transacted

3. The dates of meetings, the number of members present and business transacted at each meeting are given below :—

Sr. No.	Date of Meeting	Number of members present	Business transacted
1.	30th July, 1987	9	Scope and functions of the Committee were explained.
2.	4th August, 1987	9	Scrutiny of replies received from the various Govt. Departments in regard to implementation of outstanding Assurances.
3.	14th August, 1987	9	(i) Do (ii) The Committee decided to undertake the tour to Kulu Manali.
4.	21st August, 1987	11	(i) The Committee passed condolence resolution on the untimely & tragic death of Shri Sandeep Singh S/o Shri Ranjit Singh, M.L.A. who lost his life in a road accident at the prime of his youth. (ii) Scrutiny of replies received from the various Govt. Departments in regard to implementations of outstanding Assurances.
5.	28th August, 1987	8	Scrutiny of replies received from the various Government Departments in regard to implementation of outstanding Assurances.
6.	3rd September, 1987	10	Do
7.	8th September, 1987	7	(i) Do (ii) The Committee decided to visit various places in the State where the Bus stands are under construction.
8.	16th September, 1987	8	(i) Scrutiny of statement of assurances given by the Ministers on the floor of the House during the Session held in the month of November and December, 1986. (ii) The Committee decided to postpone on the spot study tour of the Bus Stands of Haryana Roadways starting from 21st September, 1987.
9.	21st September, 1987	6	Scrutiny of the statement of assurances given by the Ministers on the floor of the House during the Session held in the month of November and December, 1986.
10.	28th September, 1987	6	(i) Do

1	2	3	4
			(ii) The Committee decided to undertake a study tour on 12th & 13th October, 1987 to the various Bus Stands are-under constructions in the State.
11.	5th October, 1987	7	(i) Letter received from Gujarat Legislature Secretariat Gandhi Nagar regarding postponement of study tour of various committee of State Legislature, was placed before the Committee, which noted the contents thereof. (ii) Scrutiny of the statement of assurances given by the Ministers on the floor of the House during the Session held in the month of November and December, 1986.
12.	12th October, 1987	7	(i) Letter received from the Commissioner and Secretary to Govt. Haryana, Transport Department showing the inability to attend the meeting of the Committee held on 12th October, 1987 was placed before the Committee which noted the contents thereof. (ii) The Committee postponed the oral examination of the Transport Department and decided that the representatives of the Department will be examined after study tour of the Bus Stands. (iii) The Committee undertook an on-the-spot study to visit and inspect the Bus Stands of Ambala, Pipli and Karnal.
13.	13th October, 1987	6	The Committee undertook an-on-the spot study to visit and inspect the Bus Stands of Uklana, Barwala, Meham and Rohtak.
14.	14th October, 1987	6	The Committee reviewed the discussion held with the representatives of the Transport and P.W.D. (B & R) Departments during on-the-spot study programme on 12th and 13th October, 1987.
15.	19th October, 1987	7	Scrutiny of the statement of assurances given by the Ministers on the floor of the House during the month of November and December, 1986 and February & March, 1987.
16.	26th October, 1987	7	Scrutiny of the statement of assurances given by the Ministers on the floor of the House during the month of February & March, 1987.
17.	3rd November, 1987	6	Do
18.	10th November, 1987	7	(i) Do (ii) The Committee decided to undertake a study tour to the U.T. of Andaman Nicobar and the State of Karnataka and Maharashtra w.e.f. 15th December, 1987 to 27th December, 1987.
19.	17th November, 1987	6	Scrutiny of the statement of assurances given by the Ministers on the floor of the House during the Session held in the month of July, 1987.

1	2	3	4
23.	16th December, 1987	6	(i) Letter received from General Manager Haryana State transport, Kaithal regarding the installation of two hand pumps was placed before the Committee, which noted the contents thereof. (ii) Scrutiny of the replies received from the Government in regard to implementation of outstanding assurances.
24.	1st January, 1988	7	The Committee framed and approved the questionnaire to be discussed with the sister Committee of State of Andama & Nicobar, Karnataka and Maharashtra.
25.	3rd January 1988 (Calcutta)	5	The Committee reviewed the assurances of the 18th Report partly.
26.	5th January, 1988 (Port Blair)	5	Held discussion with the Councillors, of Andaman & Nicobar Council regarding matters of common interest.
27.	7th January, 1988 (Bangalore)	5	Discussed with the Sister Committee of Karnataka Legislative Assembly on matters of common interest.
28.	8th January, 1988 (Mysore)	5	The Committee reviewed its 18th Report partly.
29.	12th January, 1988 (Bombay)	5	Discussed with the sister Committee of Maharashtra Legislative Assembly on matters of common interest.
30.	13th January, 1988 (Delhi)	5	The Committee reviewed its experience gained during its tour to the other States.
31.	20th January, 1988	6	No business was transacted in the meeting due to sad and sudden demise of Khan Abdul Gaffar Khan, Frontier Gandhi.
32.	27th January, 1988	7	(i) Oral examination of representatives of the Environment Department in regard to implementation of outstanding assurances. (ii) The Committee after oral examination decided to undertake an on-the-spot study tour to visit various Industries in the districts of the State of Haryana.
33.	3rd February, 1988	9	(i) Confirmation of the proceedings of meetings held on various dates. (ii) Oral examination of the representatives of the Transport Department in regard to implementation of outstanding assurances as contained in the 18th Report.
34.	8th February, 1988	8	The Committee undertook an on-the-spot study to visit and inspect the Sukhna Nala Kalka, Bhupendra Cement Works Surajpur, Jattan Wala Nala Kala Amb, Haryana Distelleries Ltd., Baharapur Industries Ltd. Yamuna Nagar.

1	2	3	4
35.	9th February, 1988	7	The Committee undertook an on-the-spot study to visit and inspect the Sarawati Sugar Mill Yamuna Nagar, Cooperative Distillery Ltd. Panipat, Haryana Breweries Ltd. Murthal and Atlas Cycles Industries Sonapat.
36.	10th February, 1988	7	The Committee inspected the Hitkari Potteries Ltd. Thermal Plant, Escorts Motor Cycles Division, Radhika Rubber Company, Good Year India Ltd. Faridabad Hero Honda Motors Dharuhera and Maruti Udyog Ltd. Gurgaon.
37.	17th February, 1988	6	The Committee passed condolence resolution on sudden and untimely demise of Shri Karpoori Thakur, and thereafter the meeting adjourned without transact any business.
38.	18th February, 1988	5	Oral examination of the representatives of the Home Department in regard to implementation of the outstanding assurances.
39.	25th February, 1988	7	(i) Oral examination of the representatives of the Transport Department in regard to implementation of the outstanding assurances. (ii) Confirmation of the proceedings of the meeting held on various dates.
40.	2nd March, 1988	6	The Committee partly drafted its 19th Report.
41.	10th March, 1988 (Delhi)	7	The Committee drafted and finalised its 19th Report for the year 1987-88.

4. Presentation of the Report

19th Report of the Committee on Government Assurances of the Haryana Vidhan Sabha was presented to the House on 30th March, 1988.

5. Meetings held at places other than Chandigarh

The Committee held meetings at places other than Chandigarh, the details of which are given below :—

1.	Calcutta	3-1-1988
2.	Port Blair	5-1-1988
3.	Bangalore	7-1-1988
4.	Mysore	8-1-1988
5.	Bombay	12-1-1988
6.	Delhi	13-1-1988
7.	Delhi	10-3-1988

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON SUBORDINATE LEGISLATION

The Committee, consisting of eight Members (including the Advocate General) and five Special Invitees was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on the 17th July, 1987 and was notified in the Official Gazette.—vide Notification No. HVS-LA(Sub-Leg)-1/87-88/47, dated the 17th July, 1987.

Shri Subhash Chand, was appointed as the Chairman of the Committee by the Speaker.

The Committee held 35 meetings during the period under review.

The names of members/special invitees and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of Members	Number of meetings attended
**1.	Shri Subhash Chand	1
2.	Shri Atma Ram	31
*3.	Shri Dharambir	—
4.	Shri Mahendra	24
5.	Shri Satbir	30
6.	Shri Surender	28
7.	Shri Devi Dass	14
*****8.	Shri Lachhman Singh Kamboj	4
9.	Advocate General	—
Special Invitees		
****	Shri Rattan Lal Kataria	6
****	Shri Sita Ram Singla	7
	Shri Jai Singh	27
***	Shri Balbir Pal Shah	1
	Shri Ved Singh	34

*Shri Dharambir, M.L.A., resigned from the Membership of the Committee with effect from 5th August, 1987 on his appointment as Minister of State, Haryana, vide,—Notification No. HVS-LA (Sub-Leg)-1/87-88/56, dated the 6th August, 1987.

**Shri Subhash Chand, M.L.A., resigned from the Chairmanship and Membership of the Committee with effect from 12th August, 1987 on his appointment as Minister of State, Haryana, vide Notification No.—HVS-LA(Sub-Leg)-1/87-88/64, dated the 14th August, 1987.

***Shri Balbir Pal Shah, M.L.A., resigned as Special Invitee of the Committee with effect from the 17th September, 1987 vide Notification No.—HVS-LA(Sub-Leg)-1/87-88/67, dated the 18th September, 1987.

****Shri Rattan Lal Kataria, M.L.A., resigned as Special Invitee of the Committee with effect from the 14th September, 1987 on his appointment as Parliamentary Secretary, Haryana, vide,—Notification No. HVS-LA(Sub-Leg)-1/87-88/78, dated the 8th October, 1987.

*****Shri Sita Ram Singla, M.L.A., resigned as Special Invitee of the Committee with effect from the 17th September, 1987 on his appointment as Minister of State, Haryana, vide,—Notification No. HVS-LA(Sub-Leg)-1/87-88/81, dated the 11th November, 1987.

*****Shri Lachhman Singh Kamboj, M.L.A., was nominated by the Speaker as Member to serve on the Committee with effect from 1st February, 1988, for the remaining period of the year 1987-88, vide,—Notification No. HVS-LA(Sub-Leg)-1/87-88/7, dated the 7th February, 1988.

Rules Scrutinised

The Committee scrutinised the following Rules:—

1. The Punjab Entertainments Duty Rules, 1956 framed under the Punjab Entertainments Duty Act, 1955.
2. The Punjab Welfare Officers Recruitment and Conditions of Service Rules, 1952 framed under the Factories Act, 1948.
3. The Haryana Cold Storage (Licensing and Regulation) Order, 1979 framed under the Essential Commodities Act, 1955.

Meetings held and Business transacted

The dates of meetings, the number of Members/Special Invitees present and the business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of Members/Special Invitees present	Business transacted
1	2 nd	3	4
1.	3rd August, 1987	7	<ol style="list-style-type: none"> 1. Welcome address by the Hon'ble Speaker, Haryana Vidhan Sabha. 2. Discussion on the Scope and functions of the Committee. 3. Selection of Rules for scrutiny. 4. Appraisal of work done by the previous Committee.

1	2	3	4
2.	12th August, 1987	8	Scrutiny of the Punjab Entertainments Duty Rules, 1956 framed under the Punjab Entertainments Duty Act, 1955.
3.	19th August, 1987	10	Resumption of scrutiny of the Punjab Entertainments Duty Rules, 1956 framed under the Punjab Entertainments Duty Act, 1955.
4.	26th August, 1987	5	Meeting adjourned for want of quorum.
5.	2nd September, 1987	9	<ol style="list-style-type: none"> 1. Passing of condolence resolution on the sad demise of Shri Sandeep son of Shri Ranjit Singh, M.L.A. 2. Resumption of scrutiny of the Punjab Entertainments Duty Rules, 1956 framed under the Punjab Entertainments Duty Act, 1955.
6.	9th September, 1987	9	<ol style="list-style-type: none"> 1. Chalking out of spot study tour programme to the States of Andhra Pradesh, Orissa and the Union Territory of Andaman & Nicobar from 5th to 16th October, 1987. 2. Resumption of scrutiny of the Punjab Entertainments Duty Rules, 1956 framed under the Punjab Entertainments Duty Act, 1955.
7.	16th September, 1987	6	<ol style="list-style-type: none"> 1. Passing of condolence resolution on the sad demise of Sardar Amar Singh Chatha, father of Sardar Harmohinder Singh Chatha, Speaker Haryana Vidhan Sabha. 2. Resumption of scrutiny of the Punjab Entertainments Rules, 1956 framed under the Punjab Entertainments Duty Act, 1955.
8.	22nd September, 1987	7	Resumption of scrutiny of the Punjab Entertainments Duty Rules, 1956 framed under the Punjab Entertainments Duty Act, 1955.
9.	28th September, 1987	5	Resumption of scrutiny of the Punjab Entertainments Duty Rules, 1956 framed under the Punjab Entertainments Duty Act, 1955.
10.	5th October, 1987	6	<ol style="list-style-type: none"> 1. Cancellation of earlier study tour programme and change thereof. 2. Resumption of scrutiny of the Punjab Entertainments Duty Rules, 1956 framed under the Punjab Entertainments Duty Act, 1955.
11.	14th October, 1987	6	<ol style="list-style-type: none"> 1. Decision regarding meetings of the Committee at Badkal Lake for oral Examination of the Excise and Taxation Department. 2. Resumption of scrutiny of the Punjab Entertainments Duty Rules, 1956 framed under the Punjab Entertainments Duty Act, 1955.
12.	23rd October, 1987	5	1. Scrutiny of replies received from the Excise and Taxation Department in respect of the observations/Recommendations of the Committee made on the Punjab Entertainments Duty Rules, 1956 framed under the Punjab Entertainments Duty Act, 1955.

1	2	3	
			2. Oral examination of the representatives of the Excise and Taxation Department in respect of the Punjab Entertainments Duty Rules, 1956 framed under the Punjab Entertainments Duty Act, 1955.
13.	24th October, 1987	7	Oral examination of the representatives of the Excise and Taxation Department in respect of the Punjab Entertainments Duty Rules, 1956 framed under the Punjab Entertainments Duty Act, 1955.
14.	29th October, 1987	5	1. Chalking out of study tour to the States of Andhra Pradesh, Orissa and Union Territory of Andaman & Nicobar from 23rd November to 4th December, 1987. 2. Scrutiny of the Punjab Welfare Officers Recruitment and Conditions of Service Rules, 1952 framed under the Factories Act, 1948.
15.	4th November, 1987	4	Meeting adjourned for want of quorum.
16.	10th November, 1987	7	Resumption of scrutiny of the Punjab Welfare Officers Recruitment and Conditions of Service Rules, 1952 framed under the Factories Act, 1948.
16.	17th November, 1987	7	Resumption of scrutiny of the Punjab Welfare Officers Recruitment and Conditions of service Rules, 1952 framed under the Factories Act, 1948.
18.	23rd November, 1987	6	Framing of questionnaire for discussion with the Sister Committees of Andhra Pradesh and Orissa etc.
19.	25th November, 1987		Discussion with the Sister Committee of Andhra Pradesh Legislative Assembly on matters of common interests.
20.	28th November, 1987	5	Discussion with the Sister Committee of Orissa Legislative Assembly on matters of common interests.
21.	30th November, 1987	5	Review of discussion held with the Sister Committees of Andhra Pradesh and Orissa Legislative Assemblies.
22.	1st December, 1987	5	Discussion with the Councillors of Andaman & Nicobar Islands on matters of common interests.
23.	10th December, 1987	6	Resumption of scrutiny of the Punjab Welfare Officers Recruitment and Conditions of Service Rules, 1952 framed under the Factories Act, 1948.
24.	16th December, 1987	6	Scrutiny of the Haryana Cold Storage (Licensing and Regulation) Order, 1979 framed under the Essential Commodities Act, 1955.
25.	30th December, 1987	6	Resumption of scrutiny of the Haryana Cold Storage (Licensing and Regulation) Order, 1979 framed under the Essential Commodities Act, 1955.
26.	6th January, 1988	5	Resumption of scrutiny of the Haryana Cold Storage (Licensing and Regulation) Order, 1979 framed under the Essential Commodities Act, 1955.

1	2	3	4
27.	13th January, 1988	6	Resumption of scrutiny of the Haryana Cold Storage (Licensing and Regulation) Order, 1979 framed under the Essential Commodities Act, 1955.
28.	18th January, 1988	5	<ol style="list-style-type: none"> 1. Scrutiny of replies received from Labour and Employment Department in respect of the Observations/recommendations of the Committee made on the Punjab Welfare Officers Recruitment and conditions of Service Rules, 1952 framed under the Factories Act, 1948. 2. Oral examination of the representatives of the Labour and Employment Department in respect of the Punjab Welfare Officers Recruitment and Conditions of Service Rules, 1952 framed under the Factories Act, 1948.
29.	19th January, 1988	5	<ol style="list-style-type: none"> 1. Resumption of oral examination of the representatives of Labour and Employment Department in respect of the Punjab Welfare Officers Recruitment and Conditions of Service Rules, 1952 framed under the Factories Act, 1948. 2. Decision regarding on the spot study programme of some factories in Haryana.
30.	27th January, 1988	5	<ol style="list-style-type: none"> 1. Drafting of Part Report of the Committee on Subordinate Legislation. 2. Chalking out of spot study tour programme of some factories located at Sonipat, Faridabad, Bahadurgarh and Rohtak.
31.	3rd February, 1988	6	Drafting of part Report of the Committee on Subordinate Legislation.
32.	17th February, 1988	4	Meeting adjourned for want of quorum.
33.	24th February, 1988	7	<ol style="list-style-type: none"> 1. Passing of condolence resolution on the sad demise of Shri Karpoori Thakur, Ex-Chief Minister, Bihar. 2. Oral examination of the representatives of the Agriculture Department in respect of, the Haryana Cold Storage (Licensing and Regulation) Order, 1979, framed under the Essential Commodities Act, 1955.
34.	2nd March, 1988	4	Drafting and finalisation of 19th Report of the Committee on Subordinate Legislation.
35.	10th March, 1988	3	Meeting adjourned for want of quorum.

Meetings at places other than Chandigarh

The Committee under took an official tour to the States of Andhra Pradesh, Orissa and Union Territory of Andaman &

Nicobar from 23rd November to 4th December, 1987 with a view to have discussion with its counterparts on matters of common interests and held 5 meetings at different places i.e. New Delhi, Hyderabad, Bhubneshwar, Calcutta and Port Blair.

The Committee also held its meetings at Badkal Lake on 23rd and 24th October, 1987 and Shimla on 18th and 19th January, 1988 for oral examination of the representatives of the Excise and Taxation Department and Labour and Employment Department respectively.

Report presented

The Committee presented to the House its Nineteenth Report for the year 1987-88 on the 30th March, 1988.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE OF PRIVILEGES

1. The Committee of Privileges consisting of ten members was nominated by the Speaker on the 4th December, 1987:

Shri Atma Ram Godara, M.L.A. was appointed by the Speaker as Chairman of the Committee. The names of the members of the Committee are as under :—

1. Shri Atma Ram Godara, M.L.A.	Chairman
2. Shri Bhagwan Sahai, M.L.A.	Member
3. Shri Risal Singh, M.L.A.	Member
4. Shri Jagpal Singh Chaudhri, M.L.A.	Member
5. Shri Balbir Singh Chaudhri, M.L.A.	Member
6. Shri Kanti Parkash Bhalla, M.L.A.	Member
7. Shri Lachhman Dass Bajaj, M.L.A.	Member
8. Shri Mohammad Aslam Khan, M.L.A.	Member
9. Shri Piru Ram, M.L.A.	Member
10. Shri Muni Lal, M.L.A.	Member

The Committee held a total number of 9 meetings during the period under review. The names of the members and the number of meetings attended by each of them are shown in the following table :—

Sr. No.	Names of Members	Number of meetings attended
1.	Shri Atma Ram Godara, M.L.A.	9
2.	Shri Bhagwan Sahai, M.L.A.	4
3.	Shri Risal Singh, M.L.A.	6
4.	Shri Balbir Singh Chaudhari, M.L.A.	7
5.	Shri Jagpal Singh Chaudhari, M.L.A.	5
6.	Shri Kanti Parkash Bhalla, M.L.A.	6
7.	Shri Lachhman Dass Bajaj, M.L.A.	9
8.	Shri Mohammad Aslam Khan, M.L.A.	5
9.	Shri Piru Ram, M.L.A.	4
10.	Shri Muni Lal, M.L.A.	5

Questions of Privileges Pending

1. The Committee considered question of alleged breach of Privilege against Shri Hazari Lal, Deputy Superintendent of Police in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, M.L.A. and the House on 12-9-87 on Phone.
2. The Committee considered question of alleged breach of privilege against Shri Inder Singh Nain and Shri Bhalle Ram, Ex. M.L.As in regard to the obstruction and manhandling of Hon'ble Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhir Pal, M.L.As while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987.

Meetings held and Business transacted

Sr. No.	Date of meeting	Number of members present	Business transacted
1	2	3	4
1.	14th December, 1987	8	The Committee considered the privilege issue.
2.	18th December, 1987	8	(i) The Committee considered the privilege issue. (ii) The Committee drafted and finalised its first preliminary report in regard to the question of alleged breach of privilege against Shri Hazari Lal, Deputy Superintendent of Police, Jind, in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, M.L.A. and the House on 12-9-1987 on Phone.
3.	1st January, 1988	5	(i) The Committee considered the privilege issue. (ii) The Committee decided to summon Shri D.D. Attri, M.L.A. on Friday, the 15th January, 1988 at 2.15 P.M. for oral examination in regard to the question of alleged breach of privilege against Shri Hazari Lal, D.S.P. Jind in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, M.L.A. and the House on 12-9-87 on phone.
4.	15th January, 1988	7	(i) Shri D.D. Attri, M.L.A. appeared before the Committee to tender his evidence. But he made a request for extension of time to give his evidence and to submit certain documents. The Committee after some discussion acceded to the request of Shri D.D. Attri and decided that he may be called to give oral evidence in one of its subsequent meetings.

1	2	3	4
			(ii) The Committee decided to consider the pending issue regarding obstruction and manhandling of Hon'ble Chief Minister, Sarvshri Vasudev Sharma, Mange Ram and Dhirpal, M.L.As. by Shri Inder Singh Nain and Shri Bhalle Ram, Ex-M.L.As. while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987.
5.	21st January, 1988	7	The Committee considered the pending privilege issues.
6.	5th February, 1988	6	Neither Shri D.D. Attri, M.L.A. appeared before the Committee nor sent any request for excusing his absence.
7.	22nd February, 1988	5	The Committee considered the pending privilege issues. The Committee also decided to draft and finalise its preliminary reports in respect of the pending privilege issues in the next meeting.
8.	29th February, 1988		(i) The Committee drafted and finalised its second preliminary report in regard to the question of alleged breach of privilege against Shri Hazari Lal, Deputy Superintendent of Police, Jind, in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, M.L.A. and the House on 12-9-87 on Phone. (ii) The Committee drafted and finalised its first preliminary report with regard to the question of alleged breach of privilege against Shri Inder Singh Nain and Shri Bhalle Ram, Ex-M.L.As. in regard to the obstruction and manhandling of Hon'ble Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhir Pal, M.L.As. while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987.
9.	25th March, 1988	8	The Committee decided to undertake a study tour to the States of Goa and Karnatka and Kerela w.e.f. 18th April, 1988.

Reports Presented

(i) The Chairman of the Committee (Shri Atma Ram Godara, M.L.A.) presented the First Preliminary Report of the Committee of Privileges to the House on 21st December, 1987 on the matter in regard to the question of alleged breach of privilege against Shri Hazari Lal, Deputy Superintendent of Police in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, M.L.A. and the House on 12-9-87 on Phone.

(ii) The Chairman of the Committee (Shri Atma Ram Godara,

M.L.A.) presented the Second Preliminary Report of the Committee of Privileges to the House on 14th March, 1988 on the matter in regard to the question of alleged breach of privilege against Shri Hazari Lal, Deputy Superintendent of Police in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attrij, M.L.A. and the House on 12-9-87 on Phone.

(iii) The Chairman of the Committee (Shri Atma Ram Godara, M.L.A.) presented the First Preliminary Report of the Committee of Privileges to the House on 14th March, 1988 on the matter in regard to the question of alleged breach of privilege against Shri Inder Singh Nain and Shri Bhalu Ram, Ex-M.L.A.s in regard to the obstruction and manhandling of Hon'ble Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhir Pal, M.L.As while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987.

BUSINESS ADVISORY COMMITTEE

The Seventh Haryana Vidhan Sabha met in its first Session on 9th, 10th and 13th July, 1987 and no Business Advisory Committee was constituted for that Session.

Similarly, the Seventh Haryana Vidhan Sabha met in its second Session on 9th August, 1987 and no Business Advisory Committee was constituted for that Session also.

The Committee, consisting of 6 Members and one Special invitee was nominated by the Speaker in the Third Session on 14th December, 1987, and was notified vide Notification No. HVS-LA-124/87/89, dated the 15th December, 1987. Sardar Harmohinder Singh Chatha was the ex-officio Chairman of the Committee.

The Committee, which was constituted on 14th December, 1987, held 1 meeting only i.e. on 21st December, 1987. The names of the Members of the Committee/Special Invitee and the meeting attended by each Member are given below :—

Sr. No.	Name of Member	Number of meetings attended
1.	Sardar Harmohinder Singh Chatha, Speaker	Ex-officio Chairman 1
2.	Ch. Devi Lal, Chief Minister	Member —
3.	Ch. Verender Singh, Parliamentary Affairs Minister	Member 1
4.	Shri Suraj Bhan, Revenue Minister	Member 1
5.	Shri Ran Singh Mann, Chief Parliamentary Secretary	Member —
6.	Shri Tayyab Hussain, M.L.A.	Member —
Special Invitee		
1.	Ch. Kulbir Singh Malik, Deputy Speaker	1

The Business Advisory Committee, which was constituted on 14th December, 1987 continued to function upto 10th March, 1988 when a new Committee was nominated by the Hon'ble Speaker on the 11th March, 1988 and was notified vide Notification No. HVS-LA-40/88/13, dated the 11th March, 1988.

The Committee, which was constituted on 11th March, 1988, held two meetings i.e. on 14th and 22nd March, 1988. The name of the Members/Special Invitee and the meetings attended by each Member/Special Invitee are given below :—

Sr. No.	Name of Member		No. of meetings attended
1.	Sardar Harmohinder Singh Chatha, Speaker	Ex-officio Chairman	2
2.	Ch. Devi Lal, Chief Minister	Member	1
3.	Ch. Verender Singh, Parliamentary Affairs Minister	Member	2
4.	Shri Suraj Bhan, Revenue Minister	Member	2
5.	Shri Dhir Pal, Chief Parliamentary Secretary	Member	2
6.	Shri Tayyab Hussain, M.L.A.	Member	2
Special Invitee			
	Ch. Kulbir Singh Malik, Deputy Speaker		2

Subjects discussed

The Committee, which was constituted on 14th December, 1987 and 11th March, 1988, held one and two meetings respectively. In these meetings the Time Table for various items of business before the Vidhan Sabha during its sittings held on 21st December, 1987 to 24th December, 1987 and from 14th to 16th March, 1988, 21st to 25th March, 1988; 28th to 30th March, 1988; and 4th to 8th April, 1988 were settled.

Reports presented

The following reports were presented on the dates noted against each :—

Sr. No.	Subject of Report	Date of presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Vidhan Sabha	21st December, 1987

Sr.
No.

Subject of Report

Date of
presentation

- held from 21st to 24th December, 1987 i.e. Obituary References, Papers to be laid/re-laid on the Table of the House; Presentation of Supplementary Estimates (First Instalment) 1987-88; Presentation of First Preliminary Report of the Committee of Privileges and extension of time for the presentation of the final Reports thereon; Leave to introduce and introduction of Government Bill; Discussion and Voting on Supplementary Estimates (First Instalment) for the year 1987-88; Official Resolution; Appropriation Bill in respect of Supplementary Estimates (First Instalment) for the year 1987-88; Government Bills;
2. Recommendation regarding allocation of time for transaction of Government Business and Private members business from 14th to 16th March, 1988, 21st to 25th March, 1988, 28th to 30th March, 1988 and 4th to 8th April, 1988 i.e. Obituary References; Papers to be laid/re-laid on the Table of the House; Presentation of two Preliminary Reports of the Committee of Privileges and extension of time for presentation of the final reports thereon; Presentation of Supplementary Estimates (Second Instalment) for the year 1987-88; Discussion on Governor's Address; Resumption of discussion on Governor's Address; Papers to be laid on the Table of the House; Leave to introduce and introduction of Government Bills; Resumption of discussion on Governor's Address and Voting on Motion of Thanks; Presentation of Budget for the year 1988-89; Discussion and Voting on Supplementary Estimates (Second Instalment) for the year 1987-88; Non-official business; General discussion on Budget for the year 1988-89; Resumption of General discussion on Budget for the year 1988-89; Presentation of Assembly Committees Report; Appropriation Bill in respect of Supplementary Estimates (Second Instalment) for the year 1987-88; Appropriation Bill in respect of Budget for the year 1988-89; Government Bills; Non-official business; Government Bills; and Motion under Rule 84.
- 14th March, 1988

Sr. No.	Subject of Report	Date of presentation
3.	<p>Recommendation regarding allocation of time for transaction of Government Business and private members business from 23rd to 25th March, 1988, 28th to 30th March, 1988 and 4th to 8th April, 1988 i.e. Discussion and Voting on Supplementary Estimates (Second Instalment) for the year 1987-88; Non-official business; General discussion on Budget for the year 1988-89; Resumption of General discussion of Budget for the year 1988-89; Presentation of Assembly Committee's Reports; Appropriation Bill in respect of Supplementary Estimates (Second Instalment) for the year 1987-88; Discussion and Voting on demands for grants on Budget for the year 1988-89; (Appropriation Bill in respect of Budget for the year 1988-89); Papers to be laid on the Table of the House; Government Bills; Non-Official business; Government Bills; and Motion under Rule 84.</p>	23rd March, 1988

HOUSE COMMITTEE

The Committee for the year 1987-88, consisting of five Members and one special invitee was nominated by the Hon'ble Speaker on the 14th July, 1987.

2. Shri Kulbir Singh, Deputy Speaker was the Ex-Officio Chairman of the Committee.

3. The Committee held a total number of 38 meetings.

4. The names of the Members and the number of the meetings attended by each of them are given in the following tables :—

Sr. No.	Name of Member	No. of meetings attended
1.	Shri Kulbir Singh, Deputy Speaker, Ex-Officio Chairman	35
2.	Shri Surender Kumar	36
3.	Shri Udai Bhan	36
4.	**Shri Vasudev Sharma	2
5.	Shri Peeru Ram	37

Special Invitee

1. *Shri Narbir Singh

1

*Shri Narbir Singh, M.L.A. resigned as special invitee of the House Committee w.e.f. 2-9-1987 on his appointment as a Minister of State vide notification No. Hostel/H.C./1/73, dated 22-10-1987.

**Shri Vasudev Sharma, M.L.A. resigned from the membership of the House Committee w.e.f. 30th September, 1987 vide notification No. Hostel/H.C./1/80, dated the 29th October, 1987.

5. The dates of meetings held, the numbers of the members present and business transacted at each meeting are given below :—

Sr. No.	Date of meeting	No. of members present	Business transacted
1.	23rd July, 1987	3	(i) Elucidation of the scope and functions of the Committee. (ii) The Committee discussed the procedure to be adopted for the allotment of M.L.As. Flats/S. Qs. & M.Gs. to the newly elected members of Vidhan Sabha and decided to invite the applications from the members by 7th August, 1987.

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2.	30th July, 1987	4	Oral examination of the representatives of the Hospitality Organisation Haryana regarding catering arrangements in Haryana M.L.As. Hostel.
3.	5th August, 1987	3	<ul style="list-style-type: none"> (i) Oral examination of the representatives of the P.W.D. (B&R), Department in respect of maintenance of Haryana M.L.As. Hostel during Session days. (ii) Allotment of rooms to the Hon'ble Members in the M.L.As. Hostel during Session days.
4.	14th August, 1987	4	<ul style="list-style-type: none"> (i) As per orders of the Hon'ble Speaker the House Committee included flat No. 15 in the discretionary quota of the Hon'ble Speaker and decided to allot flat No. 25 by draw of lots instead of flat No. 15. (ii) The Committee also decided that Sharvshri Bhagi Ram, Devi Dass and Mange Ram who were re-elected to this Assembly be allowed to retain flat No. 24, 26 and 47 & M.G. No. 9 already allotted to them respectively. (iii) The Committee considered the applications received from the 54 Members and allotted flats, S. Qs. and M.Gs. to the 15 Members by draw of lots. Shri Surender Kumar a member of the Committee was authorised to draw the lots.
3.	19th August, 1987	4	<p>Oral examination of the representatives of Hospitality Organisation Department in respect of the following points :—</p> <ul style="list-style-type: none"> (i) Catering arrangements in Hostel. (ii) Cleanliness of Hostel Canteen. (iii) Provision of good quality of tea sets in the Canteen. (iv) Supply of meals to the members in the rooms under cover. (v) Uniforms to waiters of Canteen and their behaviour with Members/visitors. (vi) Immediate removal of used utensils from the rooms.
6.	24th August, 1987	5	<ul style="list-style-type: none"> (i) Oral examination of the representatives of the Public Works Deptt. (B&R), Haryana regarding the following Points :— <ul style="list-style-type: none"> 1. Repair/replacement of furniture in the M.L.As. Hostel. 2. Painting of cots. 3. Regarding duties/uniforms of Beldars/Sweepers of P.W.D. (B&R), Haryana in the Hostel. 4. Replacement of old carpets in the rooms of Hostel.

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| | | | 5. Replacement of furniture/curtains in the M.L.As. Flats. |
| | | | 6. Provision of cabin in the back veranda of Dispensary. |
| | | (ii) | The request of the Incharge M.L.As. Hostel Dispensary for the allotment of a M.L.As flat to him was placed before the Committee and the Committee after considering the same observed that M.L.As. flat cannot be allotted to any other person except M.L.A. under the rules and recommended that Vidhan Sabha Secretariat should take up the matter with Chandigarh Administration for the allotment of suitable accommodation to the Incharge M.L.As. Hostel Dispensary either in Sector-11 or in Sector-7, which are near to the M.L.As. Hostel. |
| 7. | 31st August, 1987 | 5 | (i) Oral examination of the representatives of the P.W.D. (B & R) Haryana regarding maintenance of the M.L.As Hostel/flats and furniture therein. |
| | | (ii) | The Committee discussed the report submitted by the P.W.D. Department and decided that the repairable items should immediately be got repaired. Charpaies be supplied in the Hostel and flats duly filled in by cotton ropes. |
| 8. | 7th September, 1987 | 4 | (i) Resumptions of discussion with the representatives of P.W.D. (B & R), Haryana regarding replacement of old furniture in the M.L.As Hostel and flats. |
| | | (ii) | The estimate for replacing the furniture in the Hostel amounting to Rs. 25,400/- was placed before the Committee and the Committee decided that Sharvshri Surender Kumar and Udai Bhan members of the Committee may personally verify and check the items of the M.L.As. Hostel and report be put up for consideration. The Committee asked for a detailed list of items provided in the M.L.As. flats alongwith the list of articles auctioned by the Supplies and Disposal Department from time to time in its next meeting. |
| 9. | 24th September, 1987 | 2 | (i) Resumption of discussion with the representatives of the P.W.D. (B & R), Haryana regarding replacement of old furniture in M.L.As.; Hostel and flats. |
| | | (ii) | On the suggestion of S.E. P.W.D. (B & R) a Committee consisting of Shri Udai Bhan a member of the Committee, Shri Kuldip Singh, Research Officer and representatives of the P.W.D. (B & R) was constituted for making a report about old items of furniture which |

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			require immediate replacement and the Committee decided to conduct physical verification on 29th September, 1987 and for submission of report therein in one of its subsequent meetings.
		(iii)	Confirmation of the proceedings dated 23th July, 1987, 30th July, 1987, 5th August, 1987, 14th August, 1987, 19th August, 1987, 24th August, 1987, 31st August, 1987 and 7th September, 1987.
10.	29th September, 1987.	3	Oral examination of the representatives of the Hospitality Organisation, Haryana in respect of catering arrangements in the Haryana M.L.As. Hostel.
1.	8th October, 1987	4	Discussion with the representatives of P.W.D. (B & R), Haryana regarding steps to be taken for the improvement of M.L.As flats. The Committee approved the items of furniture for replacement in the M.L.As flats amounting to Rs. 1,99,200/-.
2.	15th October, 1987	4	(i) The Committee discussed the steps to be taken for the improvement of the Working of the M.L.As. Hostel and approved the instructions/directions to be issued to the M.L.As. and staff working in the Hostel in this regard. (ii) The Committee decided to hold its next meeting on 30th October, 1987 to discuss the matters of common interests with the House Committee of Assam Legislative Assembly.
13.	20th October, 1987	4	(i) The Committee discussed the steps to be taken for the improvement of M.L.As. Hostel and decided that a call bell system on the pattern of Haryana Bhawan, New Delhi be introduced in the M.L.As. Hostel and desired that an estimate in this regard be prepared from the P.W.D. (B & R), Deptt., Haryana. (ii) The Committee decided to undertake, study tour to the States of Nagaland, Mizoram and Manipur w.e.f. the 10th November, 1987. (iii) The Committee decided to hold its meeting at Haryana Bhawan, New Delhi on 4th November, 1987 for discussion with special representative-cum-Commissioner, Haryana Bhawan and Director, Hospitality Organisation, Haryana regarding reservation facilities and catering arrangements etc. for the Members of Haryana Vidhan Sabha.
14.	30th October, 1987	4	Discussion with the House Committee of Assam Legislative Assembly on the matters of common interests.
15.	4th November, 1987 (Haryana Bhawan, New Delhi)	4	(i) Discussion regarding reservation of rooms for M.L.As. in Haryana Bhawan, New Delhi.

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| | | | (ii) Discussion regarding telephone facilities in the rooms of Haryana Bhawan and behaviour of Telephone Operators/Receptionists at Haryana Bhawan. |
| | | | (iii) Maintenance of rooms at Haryana Bhawan. |
| | | | (iv) Discussion regarding catering arrangements in the Haryana Bhawan. |
| | | | (v) The Committee after perusal of the list showing the outstanding dues against M.L.As. / Ex.M.L.As/Ex. M.Ps decided that all such Ex. M.L.As. and Ex. M.Ps be apprised of the decision of the House Committee that they may not be given room in the Haryana Bhawan till they do not clear their dues. |
| 16. 9th November, 1987 | 4 | | The Committee discussed in detail the steps for the improvement of the working of M.L.As. Hostel, and directed the Superintendent, Hostel, to check the cleanliness of every room daily and report about shortcomings room-wise separately to the Committee in its next meeting. |
| 17. 16th November, 1987 | 4 | | (i) The telegram dated 13th November, 1987 received from Secretary Mizoram Legislative Assembly, Aizwal regarding non-availability of members of Mizoram Legislative Assembly at Aizwal and telegram dated 13th November, 1987 received from the Secretary, Nagaland Legislative Assembly, Kohima regarding non-availability of accommodation were placed before the Committee. In view of above said telegrams the Committee decided to cancel its tour to the States of Mizoram, Nagaland and Manipur from 21st November, 1987 to 4th December, 1987. |
| | | | (ii) The Committee decided to undertake the tour of the State of Rajasthan from 26th November, 1987 to 2nd December, 1987. |
| | | | (iii) Letter No. 75/1/87-RVA, dated 8/10-9-1987 received from the Chief Secretary to Govt., Haryana regarding allotment of accommodation to various Chairman of Corporation/Boards in the M.L.As Hostel was placed before the Committee. |
| | | | The Committee decided that due to acute shortage of accommodation it was not possible to provide accommodation in Hostel to the Chairman of Corporations/Boards and decided that Chief Secretary to Govt. be informed accordingly. |
| | | | (iv) Oral examination of the representatives of the P.W.D. Department of U.T. Administration, Chandigarh regarding maintenance of Haryana M.L.A's Hostel. |
| | | | (v) The Committee desired that concerned Officer of P.W.D. Department should check the entire M.L.As Hostel and wherever any defect or lacunae are noticed due attention be given and asked for the inspection report within a period of one month. |

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			(vi) The points regarding barbed wire and lights were brought to the notice of the U.T. Administration and representatives of the P.W.D. department of U.T. Administration assured that the same will be looked into within a period of two weeks and report in this regard will be submitted to the Committee.
13.	25th November, 1987	4	The Committee framed its questionnaire for discussion with the House Committee of Rajasthan Legislative Assembly.
13.	27th November, 1987 (Jaipur)	4	Discussion with the House Committee of Rajasthan Legislative Assembly on the matters of common interests.
13.	29th November, 1987 (Circuit House Ajmer)		(i) The Committee reviewed the discussion held with the sister Committee of Rajasthan Assembly. The Committee visited some historical/religious places at Ajmer, and saw the developmental activities carried out by the Rajasthan Government.
			(ii) The Committee decided to visit Udaipur also on 1st December, 1987 on its way back to Delhi and desired that necessary permission for the purpose may be obtained from the Hon'ble Speaker on reaching Chandigarh.
2.	30th November, 1987	4	The Committee discussed the arrangements made in the Haryana M.L.As Hostel and also the facilities, being given to the members in the light of the discussion held with the sister Committee of the Rajasthan Assembly and paid a visit to some historical/religious places.
2.	2nd December, 1987 (Haryana Bhawan, New Delhi)	3	(i) In the absence of the Ex-Officio Chairman Shri Surender Kumar a member of the Committee was chosen as acting Chairman to preside over the meeting. (ii) The Committee discussed the arrangements made in the Canteen of Haryana Bhawan, New Delhi.
2.	9th December, 1987	4	(i) Discussion with the representatives of the Hospitality Organisation, Haryana in respect of catering arrangements etc. in the Haryana M.L.As Hostel and in the Haryana Vidhan Sabha Canteen for the Hon'ble Members and asked the Director, Hospitality, Haryana to make elaborate arrangements in this regard keeping in view the number of visitors during Session days. (ii) The Committee discussed the difficulties being faced by the members residing in first floor of M.L.As Flats in detail and desired that —

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			<ol style="list-style-type: none"> 1. There should be provision of geysers in all the 22 M.L.As flats and for this purpose, the Engineer-in-Chief, P.W.D. (B & R) Haryana be asked to prepare an estimate of 22 geysers for the M.L.As flats at the earliest so that the necessary sanction from the Government be obtained. 2. The concerned authorities of the Union Territory, Chandigarh be requested to make a provision of Indian style latrines in one bathroom of Haryana M.L.As flats which are on the first floor; and 3. For ensuring regular water supply in the Haryana M.L.As flats which are on the first floor, the Public Health Department of Union Territory, Chandigarh be requested to look into the matter and to make a provision of extra water tank in these flats so that the water can be stored and used when the same is required.
24.	14th December, 1987	4	The Committee allotted the rooms in the M.L.As Hostel to the Hon'ble members for the duration of the Winter Session w.e.f. 21st December, 1987.
25.	29th December, 1987	4	<p>The Committee discussed the steps taken for the improvement of the working of the M.L.As Hostel and desired that :—</p> <ol style="list-style-type: none"> 1. Curtains in the M.L.As Hostel be got dry cleaned. 2. The zero number dialing telephone facilities as provided in the Haryana Bhawan may also be provided in the Haryana M.L.As Hostel. 3. The Committee be apprised of the members of the purchase Committee, if any constituted for the purchase of vegetable etc. in the M.L.As Hostel Canteen. 4. The concerned Department be asked to supply the flat-wise list of furniture provided in the M.L.As flats.
26.	5th January, 1988	4	<p>(i) Letter No. 22, dated 4th January, 1988 received from the Sub-Divisional Engineer, Hr. P.W.D. (B & R), Chandigarh regarding supply of furniture items was placed before the Committee. The Committee after going through the list of furniture items supplied by the Department decided that P.W.D. (B & R), Haryana be asked to indicate the Flat No., out of 22 flats in which furniture items have been supplied by the Department.</p> <p>(ii) The Committee decided that before the flat No. 24 is allotted to any Member by draw of lots the names of four Member Sarvshri Vasu Dev Sharma, Mahendra Pratap Singh,</p>

Tayyab Hussain and Smt. Jasma Devi, who have been allotted flats by the then Speaker but of discretionary quota and subsequently cancelled by the Hon'ble Speaker, may also be considered at the time of allotment. The Committee decided to allot flat No. 24 in its next meeting to be held on 11th January, 1988 by draw of lots. The Committee also decided to consider all the pending applications received at the time of allotment made on 14th August, 1987 and directed to put up a complete list of the pending applications at the time of allotment.

(iii) The Committee also decided that bell system be introduced in M.L.As Hostel on the pattern of Haryana Bhawan and directed that estimate for the purpose be asked for from the P.W.D. (B & R), Haryana.

(iv) The Committee decided that Govt. be requested to create 9 more posts of Room Attendants in the M.L.As Hostel in order to avoid complaints from the Members during their stay in the Hostel and for providing better comforts and facilities to the members.

(v) The Committee decided to hold its next meeting on 18th January, 1988 at Haryana Bhawan, New Delhi with Special Representative-cum-Commissioner and Director, Hospitality Organisation, Haryana regarding the reservation facilities and catering arrangements at Haryana Bhawan, New Delhi for the members of the Haryana Vidhan Sabha.

27. 11th January,
1988

(i) Allotment of flat No. 24 to Smt. Vidya Baniwal, M.L.A. by draw of lots.

(ii) The Committee considered the estimate of Rs. 1,99,200/- which was sent to the Government for sanction and a list of the furniture was also placed before the Committee. The Committee considered the list thoroughly and thereafter a Purchase Committee consisting of Sarvshri Surender Kumar, Udai Bhan and Peeru Ram, Members of the Committee was constituted alongwith the representatives of P.W.D. (B & R) Deptt., for the purchase of furniture from the local market.

(iii) The Committee decided to hold its next meeting at Chandigarh instead of Haryana Bhawan, New Delhi.

28. 18th January,
1988

(i) The Committee discussed the steps taken for the improvement of the working of the Hostel and flats.

(ii) The Committee directed that a complaint-cum-suggestions book for the members be placed at the Hostel Reception immediately.

(iii) The Committee decided that a proper record of placing the orders of Meals etc. from the rooms of Hostel be maintained by the Hospitality Department in the M.L.As Hostel Canteen in order to avoid duplicacy of bills.

(iv) The Committee decided to undertake an official tour to the States of Uttar Pradesh and Bihar alongwith Petitions Committee for discussing the matters of common interests from 10th February, 1988 to 20th February, 1988.

(v) The Committee decided to hold its next meeting, at Haryana Bhawan, New Delhi on 25th January, 1988 with the Commissioner and special representative of the Haryana Bhawan and the Hospitality Department in respect of reservation of rooms in the Haryana Bhawan and catering arrangements in the canteen.

29. 25th January,
1988

4

(i) Oral examination of the special representatives-cum-Commissioner, Haryana Bhawan, New Delhi in regard to the following points :-

1. Maintenance of Haryana Bhawan.
2. Catering arrangements at Haryana Bhawan.
3. Dispensary of Haryana Bhawan and facilities provided therein.
4. Identity cards to the Care Taker at Haryana Bhawan.
5. Disposal of old articles lying at Haryana Bhawan.
6. Provision for the supply of mini soaps to the members in the rooms at Haryana Bhawan.
7. Duties of Care Taker at Haryana Bhawan.
8. Regarding improvement in the working/behaviours of staff posted at Reception/T.O's at Haryana Bhawan.
9. Regarding allotment of rooms at Haryana Bhawan.
10. To make a provision of a counter in the canteen containing soaps, cigarettes and Biri etc. for the facility of people staying at Haryana Bhawan.

(ii) The Committee also inspected the Kitchen and New Block at Haryana Bhawan and directed that Haryana Bhawan compound may be got cleaned immediately and the plants lying here and there should be placed in front of rooms and in the corridors.

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		(iii) The Committee also inspected the Dining Hall and the meals being served. The Committee was not satisfied with the meals being served and desired that action against the waiters/concerned staff who served such meals be taken and the Committee be informed of the action taken.
20. 4th February, 1988	4	Oral examination of the representatives of Hospitality Organisation, Haryana in respect of catering arrangements etc. in the Haryana M.L.A.s Hostel and in the Haryana Vidhan Bhawan Canteen.
21. 10th February, 1988 (Haryana Bhawan New Delhi)	4	The House Committee and Petitions Committee framed the joint questionnaire for discussion with the House Committee of Uttar Pradesh and Bihar.
22. 12th February, 1988 (Lucknow)	4	The Committee discussed the matters of common interests with the House Committee of Uttar Pradesh Vidhan Sabha.
23. 15th February, 1988 (Patna)	4	The Committee discussed the matters of common interests with the House Committee and Petitions Committee of Bihar Vidhan Sabha.
24. 17th February, 1988	4	The Committee reviewed the discussion held with the House Committee of Uttar Pradesh Vidhan Sabha.
25. 20th February, 1988 (Haryana Bhawan New Delhi)	4	The Committee reviewed discussions held with the House Committee and Petitions Committee of Bihar Vidhan Sabha.
26. 24th February, 1988	4	The Committee discussed the steps to be taken for the improvement of the working of the M.L.A.s Hostel and flats.
27. 2nd March, 1988	2	(i) In the absence of Shri Kulbir Singh, Deputy Speaker, Ex-officio Chairman Shri Surender Kumar, M.L.A. was chosen as acting Chairman. (ii) The Committee finalized the allotment of rooms to the Hon'ble Members in M.L.A.s Hostel for occupation during the Budget Session, 1988. (iii) The Committee decided to fix its next meeting at Haryana Bhawan on 9th March, 1988 with the Special Representative-cum-Commissioner to Government Haryana, Haryana Bhawan, New Delhi and Director, Hospitality Organisation, Haryana for discussion regarding the improvement in reservation in Haryana Bhawan and catering arrangement.
28. 9th March, 1988 (Haryana Bhawan New Delhi)	4	(i) The Committee discussed with the Special Representative-cum-Commissioner to Government, Haryana, Haryana Bhawan, New Delhi

and representatives of Hospitality Organisation Haryana regarding reservation facilities and catering arrangements at Haryana Bhawan.

(ii) The Committee expressed its dissatisfaction regarding catering arrangements in the Haryana Bhawan canteen and desired that improvement should be made in this regard in future.

(iii) The Committee desired that before giving the key of rooms to the New allottee the room should be sprayed with finit.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

LIBRARY COMMITTEE

The Committee consisting of six Members and three Special Invitees was nominated by the Hon'ble Speaker on 14-7-1987. Shri Bhagwan Sahay a Member of the Committee was appointed as Chairman. Shri Azmat Khan resigned from the membership of the Committee on 11-8-1987 on his appointment as Minister of State, Shri Balbir Singh resigned from the membership of the Committee on 2-9-1987 on his appointment as Minister of State, Haryana.

The Committee held 32 meetings. The names of Members/Special Invitees together with the number of meetings attended by each of them, are given in the following table :—

Sr. No.	Name of the Member	No. of meetings attended
1.	Shri Bhagwan Sahay	32
2.	Shri Balbir Singh	4
3.	Shri Azmat Khan	1
4.	Shri Des Raj	27
5.	Shri Gurdial Singh	23
6.	Shri Kailash Chand	21
7.	Shri Kundan Lal Bhatia	32
8.	Shri Makhan Singh	31
9.	Shri Siri Kishan	24

The Committee selected the publications on different subject(s). The value of the publications purchased during the year including the cost of Newspapers/Magazines etc. was Rs. 27,817.50. In addition to it Government publications worth Rs. 9,019.25 were also purchased.

The Committee also undertook a study tour of the States of Maharashtra, Goa and Karnataka and discussed with counterpart Committees, matters of common interest. The Committee also studied the functioning of Libraries there as also the method of selection of books etc. of the respective Libraries. The Committee also has a discussion with the Secretary, Himachal Pradesh, Shimla on 10-11-1987 on certain matters of common interest.

Meetings held and business transacted

Details regarding the dates of meetings held, number of Members present and business transacted, in each meeting, are given below :—

Sr. No.	Date	Number of Members (including Special Invitees) present	Business transacted
1	2	3	4
1.	31st July, 1987	8	The Secretary welcomed the Members of the Committee and explained to them the scope and functions of the Committee.
2.	14th August, 1987	4	<p>(i) The Committee decided that suggestion for the purchase of books on various subject(s) be invited from all the Members of Haryana Vidhan Sabha.</p> <p>(ii) The Committee decided that the quotations from various booksellers and publishers for giving rebate on various subjects be invited.</p> <p>(iii) The Committee also recommended the book titled 'Service Law Reporter Vol. 42 to 45 for the Library.</p>
3.	20th August, 1987	6	The Committee recommended 3 books for the Library.
4.	27th August, 1987	7	<p>(i) The Committee recommended a book titled 'The facts are facts' for the Library.</p> <p>(ii) The Committee after going through the list which was placed before the Committee decided that those Newspapers/Magazines/Periodicals which are not frequently used may not be subscribed and those magazines which are informative and useful may be subscribed.</p>
5.	3rd September, 1987	7	The Committee recommended two books for the Library.
6.	9th September, 1987	6	<p>(i) The Committee recommended two books for the Library.</p> <p>(ii) The Committee decided to undertake a study tour to the States of Goa, Karnataka and Kerala from 5th October to 18th October, 1987.</p>
7.	15th September, 1987	7	The Committee recommended four books for the Library.
8.	21st September, 1987	7	<p>(i) The Committee recommended four books for the Library.</p> <p>(ii) The Committee discussed the previous tour programme and thanked the Hon'ble Speaker for granting the permission to undertake the tour.</p>

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9.	29th September, 1987	7	<p>(i) The Committee decided to postpone its previous tour programme.</p> <p>(ii) The Committee also approved rebate offered by the booksellers while purchasing the books for the Library as under :-</p> <table data-bbox="576 416 1024 512"> <tr> <td>1. English Books</td> <td>10%</td> </tr> <tr> <td>2. Hindi/Urdu books</td> <td>15%</td> </tr> <tr> <td>3. Law Books</td> <td>whatever discount decided after negotiation.</td> </tr> </table>	1. English Books	10%	2. Hindi/Urdu books	15%	3. Law Books	whatever discount decided after negotiation.
1. English Books	10%								
2. Hindi/Urdu books	15%								
3. Law Books	whatever discount decided after negotiation.								
10.	6th October, 1987	7	The Committee recommended three books for the Library.						
11.	13th October, 1987	7	The Committee recommended two books for the Library.						
12.	20th October, 1987	6	The Committee recommended two books for the Library.						
13.	27th October, 1987	7	<p>(i) The Committee recommended two books for the Library.</p> <p>(ii). The Committee also decided to hold its meeting at Shimla on 10th November, 1987 to discuss with the sister Committee of Himachal Pradesh.</p>						
14.	3rd November, 1987	7	The Committee recommended three books for the Library.						
15.	10th November, 1987 (Shimla)	7	The Committee was welcomed by the Secretary, Himachal Pradesh and discussed the matters of common interest.						
16.	17th November, 1987	7	<p>(i) The Committee recommended three books for the Library.</p> <p>(ii) The Committee decided to undertake a study tour programme to the States of Maharashtra, Goa and Bangalore w.e.f. 23rd December, 1987.</p>						
17.	23rd November, 1987	7	The Committee recommended two books for the Library.						
18.	30th November, 1987	6	The Committee recommended three books for the Library.						
19.	7th December, 1987	7	The Committee recommended two books for the Library.						
20.	14th December, 1987	5	<p>(i) The Committee recommended three books for the Library.</p> <p>(ii). During the visit of Haryana Vidhan Sabha Library Committee to the Himachal Pradesh Assembly at Shimla. The Committee was very much impressed by the rich outlook and alliance of furnishing of Library of Himachal Pradesh Assembly and the Committee decided to make some improvements in Haryana Vidhan Sabha Library also. The Committee</p>						

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			suggested the following points for the immediate attention/approval of the Hon'ble Speaker :
			(i) The Government may be approached for providing sufficient funds for the proper electric fittings in the Library.
			(ii) A provision of two separate cabins equipped with wood and modern furniture, carpet etc., may be erected for the Members in the Library as reading rooms.
			(iii) The staff in the Library is insufficient to maintain the modern standard i.e. documentation services etc. in H.V.S. Library.
			Obviously, post of a Senior Librarian (with post Graduate degree in Library Science) may be created.
			(iv) The Government may be approached to provide a substantial fund at least Rs. one lakh per year in order to purchase good books/periodicals.
21.	6th January, 1988	6	In view of non-availability of accommodation and reservation at Bangalore Legislator's Home. The Committee decided to postpone its tour which was to commence w.e.f. 23rd December, 1987 to 9th February, 1988.
22.	14th January, 1988	4	The Committee recommended three books for the Library.
23.	20th January, 1988	7	The Committee passed a condolence resolution on the sad demise of Frontier Gandhi Khan Abdul Ghaffar Khan.
24.	27th January, 1988	5	The Committee recommended three books for the Library.
25.	3rd February, 1988	5	The Committee recommended three books for the Library.
26.	9th February, 1988 (Haryana Bhawan New Delhi)	5	The Committee at its meeting held on 9th February, 1988 in Haryana Bhawan, New Delhi framed the Questionnaire on the basis of which it was to discuss common matters of functioning and scope of the Committee with sister Committees of the States of Maharashtra, Goa and Karnataka.
27.	11th February, 1988	5	The Committee discussed matters of common interest with the Hon'ble Speaker, Librarian, Research Officer and Information Officer of the Maharashtra Legislative Assembly.
28.	13th February, 1988 (Panjim)	5	The Committee discussed matters of common interest with the Secretary, Goa Legislative Assembly.

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29.	17th February, 1988 (Mysore)	5	The committee reviewed the proceedings of the meeting held on 11th February, 1988 at Bombay and on 13th February, 1988 at Goa and discuss the Questionnaire to be discussed with the sister Committee of Karnataka Legislative Assembly.
30.	18th February, 1988	5	The Committee discussed several points of common interest with the sister Committee Officer of the Karnátaka Legislative Assembly Secretariat, Bangalore.
31.	20th February, 1988 (Haryana Bhawan New Delhi)	6	The Committee reviewed the proceedings of the meeting held on 18th February, 1988 at Bangalore.
32.	24th February, 1988	7	The Committee recommended fifteen books for the Library.

COMMITTEE ON PETITIONS

1. The Committee on Petitions for the First (July) Session, 1987 of the Seventh Vidhan Sabha was not nominated.

2. The Committee on Petitions for the Second (August) Session, 1987 of the Seventh Vidhan Sabha was also not nominated. Thereafter, the Committee on Petitions for the various Sessions were appointed and the membership of the Committees remained five.

3. The Committee consisting of five members of the Vidhan Sabha was nominated for the third Session of the Seventh Vidhan Sabha held in the month of December, 1987 by the Hon'ble Speaker under Rule 286(1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and notified on 21st December, 1987.

(ii) Ch. Kulbir Singh Malik, Deputy Speaker was nominated as the Ex-Officio Chairman of the Committee.

(iii) The Committee held 11 meetings in all, 6 at Chandigarh and five outside Chandigarh. The names of the members of the Committee and the number of meetings attended by each one of them are given below :—

Sr. No.	Name of the Member	No. of meetings attended
1.	Shri Kulbir Singh Malik, Deputy Speaker	Ex-Officio Chairman 10
2.	Shri Bhagwan Sahai Rawat, M.L.A.	Member 2
3.	Shri Atma Ram Godara, M.L.A.	Member 7
4.	Shri Durga Dutt Attri, M.L.A.	Member 11
5.	Shri Hazar Chand, M.L.A.	Member 3

(iv) Meeting held and business transacted

The details showing the dates of the meetings held, the number of

members present and the business transacted at each meeting are given below :—

Sr. No.	Date of meetings.	Number of members present.	Business Transacted
1	2	3	4
1.	11th January, 1988	2	The Committee discussed the matter in detail regarding enlargement of its scope and functions.
2.	18th January, 1988	2	1. Circulation of copies of Rules relating to Committee on Petitions. 2. The Committee decided to watch the proceedings of the Committee on Petitions of Lok Sabha. 3. The Committee decided to undertake an official tour to the States of U.P. and Bihar from 10th to 20th February, 1988.
3.	27th January, 1988	3	1. The Committee discussed the matters in detail regarding enlargement of its scope and functions. 2. The Committee finalised the details of the tour programme of the Committee to U.P. and Bihar w.e.f. 10th to 20th February, 1988.
4.	4th February, 1988	5	The Committee discussed the arrangements made in connection with the tour to the States of U.P. and Bihar from 10th to 20th February, 1988.
5.	10th February, 1988	3	The Committee framed questionnaire at Haryana Bhawan, New Delhi for discussion with the counter-part Committee of the U.P. and Bihar during their tour to these States from 10th to 20th February, 1988.
6.	12th February, 1988	3	Discussion with the Committee on Petitions of U.P. Legislative Assembly, at Lucknow.
7.	15th February, 1988	3	Discussion with the Hon. Chairman and Members of the Committee on Petitions of Bihar Legislative Assembly on matters of common interest.
8.	17th February, 1988	3	Meeting at Raxaul of the Committee to review the discussion held with the counter-part Committees of U.P. Legislative Assembly, Lucknow.
9.	20th February, 1988	3	Meeting of the Committee at Haryana Bhawan, New Delhi to review the discussion held with the counter-part Committee of Bihar Legislative Assembly, Patna. The Committee also decided to hold its next meeting at Chandigarh on the 24th February, 1988 at 12.00 noon.
10.	24th February, 1988	4	Discussion on the scope and functions of the Committee.
11.	2nd March, 1988	2	Consideration of the question of enlargement of the scope and functions of the Committee.

(v) Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

(vi) Meeting (s) held at places other than Chandigarh.

Sr. No.	Place	Date of meeting
1.	New Delhi (See Sr. No. 5)	10th February, 1988.
2.	Lucknow (U.P.) (See Sr. No. 6)	12th February, 1988.
3.	Patna (Bihar) (See Sr. No. 7)	15th February, 1988.
4.	Raxaul (Bihar) (See Sr. No. 8)	17th February, 1988.
5.	New Delhi (See Sr. No. 9)	20th February, 1988.

4. The Committee consisting of five members of the Vidhan Sabha was nominated for the fourth Session of the Seventh Vidhan Sabha held in the month of March, 1988 by the Hon'ble Speaker under Rule 286(I) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and notified on the 11th March, 1988.

(ii) Ch. Kulbir Singh Malik, Deputy Speaker was nominated as the Ex-Officio Chairman of the Committee.

(iii) The names of the members of the Committee are given below :-

Sr. No.	Name of the Member	
1.	Shri Kulbir Singh Malik, Deputy Speaker	Ex-Officio Chairman
2.	Shri Bhagwan Sahai Rawat, M.L.A.	Member
3.	Shri Atma Rami Godara, M.L.A.	Member
4.	Shri Durga Dutt Attri, M.L.A.	Member
5.	Shri Hazar Chand, M.L.A.	Member

Meeting held and business transacted

The Committee did not held any meeting upto 31-3-1988.